

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/28819/2024	RAJESH SETH VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /153 /2024 () //	
2	D-BLAPL/28821/2024	RAMESH @ BALIA SETHY VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	MANGALPUR /276 /2024 () //	
3	D-BLAPL/28824/2024	MANAS MISHRA VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	BOLANGIR TOWN /67 /2022 () //	AOR20220002233C202400009
4	D-BLAPL/28828/2024	DASARATHA SORENG VS STATE OF ODISHA	SWARAJ PATEL VS	DHARUADIHI /163 /2022 () //	AOR20220000246C202400034
5	D-BLAPL/28837/2024	JAWAHAR SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 () //	
6	D-BLAPL/28838/2024	SUBHANKAR MAHAKHUD VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 () //	
7	D-BLAPL/28841/2024	RAMA @ RAMESH MADI VS STATE OF ODISHA	UMESH CHANDRA DORA VS	PODIA PS /58 /2024 () //	
8	D-BLAPL/28858/2024	ARABINDA DEHURY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
9	D-BLAPL/28859/2024	CHANDRAKANTA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
10	D-BLAPL/28863/2024	AMBIKA DAS VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BHANJANAGAR /30 /2013 () //	
11	D-BLAPL/28864/2024	SIMANCHAL SETHI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	HINJILI /537 /2024 () //	

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12	D-BLAPL/28866/2024	ARUN MAHTO @ ARUN MAHAT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SPL.TASK FORCE /12 /2024 () //	
13	D-BLAPL/28868/2024	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	//0 () //	
14	D-BLAPL/28870/2024	SUDAM MAHAKHUD VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /161 /2024 () //	
15	D-BLAPL/28872/2024	BIKASH SRICHANDAN SINGH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /268 /2024 () //	
16	D-BLAPL/28875/2024	UDAYA BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	HINDOL /234 /2024 () //	
17	D-BLAPL/28879/2024	SATYA RANJAN SAHOO VS STATE OF ODISHA	ASHOK KUMAR JENA VS	CYBER CRIME AND ECONOMIC OFFENCES /39 /2024 () //	
18	D-BLAPL/28883/2024	POOJA @ SANJU VS STATE OF ODISHA	DIGAMBAR SETHI VS	RAYAGADA TOWN /45 /2024 () //	
19	D-BLAPL/28884/2024	SATYAM SINGH VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /139 /2023 () //	
20	D-BLAPL/28888/2024	ROHIT SUNA @ MECK VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024 () //	
21	D-BLAPL/28890/2024	FIROJ NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024 () //	
22	D-BLAPL/28892/2024	RAGHUNATH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024 () //	
23	D-BLAPL/28893/2024	DAMU NAYAK @ DOMU NAYAK @ DAMU NAIK	ARIJEET MISHRA	BORIGUMMA /164 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28895/2024	DHARMINDRA SINGH @ SONU	RAJIB LOCHAN PATNAIK	MACHHKUND /71 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28899/2024	ABHINASH MALO	RAJIB LOCHAN PATNAIK	ORKEL /68 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/28900/2024	BABULA DORA @ DURJAN	ASIT KUMAR JENA	MUDULIPODA /48 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28901/2024	LACHHU BHATRA	RAJIB LOCHAN PATNAIK	MATHILI /104 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28902/2024	SAHADEV GOLLARY	ASIT KUMAR JENA	CHITRAKONDA /106 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28907/2024	NAINA BISOYI	SANTOSH KUMAR MAHANTY	BUGUDA /387 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28909/2024	SANGAM MAHALA	JUGALA KISHORE PANDA	BAUNISUNI /134 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28911/2024	KARI@BHARAT TIRIA	ASUTOSH TRIPATHY	NALCO /41 /2024	AOR20220001648C202400060
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28915/2024	PRABINA MAHURIA	SURYAKANTA DASH	BORIGUMMA /164 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28918/2024	ROSHAN BAGH	SURYAKANTA DASH	BORIGUMMA /164 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28919/2024	BIJAYA KUMAR NAIK	ANIRUDHA DAS	ANGUL TOWN /657 /2024	
		VS	VS	()	

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35	D-BLAPL/28929/2024	STATE OF ODISHA BHABANI SANKAR BARIK VS	JAGAJIBAN PRADHAN VS	// JASHIPUR /286 /2022 ()	
36	D-BLAPL/28934/2024	STATE OF ODISHA BIRAKISHORE PRADHAN VS	SUDEEP KUMAR SARANGI VS	// KHALLIKOTE /554 /2024 ()	
37	D-BLAPL/28939/2024	STATE OF ODISHA ASHOK SWAIN @ ASHOK KUMAR SWAIN VS	LAMBODOR ACHARI VS	// BHANJANAGAR /770 /2024 ()	
38	D-BLAPL/28947/2024	STATE OF ODISHA SOMANATH @ SHYAMA ROUT VS	MANAS KUMAR CHAND VS	// KHURDA MODEL /184 /2024 ()	
39	D-BLAPL/28949/2024	STATE OF ODISHA RABI @ RABINDRA MUDULI VS	MANAS KUMAR CHAND VS	// KHURDA MODEL /400 /2022 ()	
40	D-BLAPL/28951/2024	STATE OF ODISHA SUDAM NAYAK VS	PRAVAT KUMAR NAYAK VS	// THAKURGARH /139 /2023 ()	
41	D-BLAPL/28952/2024	STATE OF ODISHA RAKHI MIRDHA VS	TARA PRASAD MOHAPATRA VS	// KHAPRAKHOL /202 /2024 ()	
42	D-BLAPL/28954/2024	STATE OF ODISHA SUBHANKAR DEY VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /237 /2024 ()	
43	D-BLAPL/28955/2024	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	SOMJEET DAS VS	// BHARATPUR PS /621 /2024 ()	
44	D-BLAPL/28956/2024	STATE OF ODISHA UMAKANTA DILA VS	TARA PRASAD MOHAPATRA VS	// KHAPRAKHOL /202 /2024 ()	
45	D-BLAPL/28958/2024	STATE OF ODISHA TRILOCHAN BHUE VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	// ATTABIRA /21 /2023 () //	

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46	D-BLAPL/28963/2024	PRADEEP NAYAK @ JAGA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIALI /324 /2024 () //	
47	D-BLAPL/28965/2024	CHANDRAMANI SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
48	D-BLAPL/28973/2024	MAHESWAR BAGH @ RAJU VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	LAXMISAGAR P.S. /229 /2024 () //	
49	D-BLAPL/28985/2024	SURENDRA PRADHAN @BHALU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /59 /2024 () //	AOR20220001631C202400124
50	D-BLAPL/28988/2024	TEJAPRATAP PATRA VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /60 /2024 () //	
51	D-BLAPL/28989/2024	KISHORE PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BEGUNIAPADA /163 /2023 () //	AOD20240000306C202400052
52	D-BLAPL/28991/2024	RANA @ SATYA RANJAN PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /303 /2023 () //	
53	D-BLAPL/28993/2024	GOPABANDHU PRADHAN @ KALIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /185 /2024 () //	
54	D-BLAPL/28994/2024	SK. ASRAF ALLI VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	KUTRA /99 /2024 () //	
55	D-BLAPL/28998/2024	CHANDRAMANI RANA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	/ /0 () //	
56	D-BLAPL/28999/2024	LALITA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KUNDHEIGOLA /272 /2022 () //	
57	D-BLAPL/29000/2024	ATUA ORAM	JEETENDRA SAHU	PLANTSITE /616 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/29001/2024	PRAKASH DAS @ KALIA	GYANA RANJAN DHAL	INFOCITY PS /86 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/29002/2024	TAPAS RANJAN SIKI	SURYAKANTA DWIBEDI	LARAMBA /67 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/29004/2024	SIBA PRASAD JENA	GOPAL KRISHNA NAYAK	TARASINGI /204 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/29008/2024	BABULA @ SANGRAM BEHERA	GOPAL KRISHNA NAYAK	BHANJANAGAR /657 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/29009/2024	PINTU NAIK	GOPAL KRISHNA NAYAK	TARASINGI /204 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/29011/2024	SIBA PRASAD JENA	GOPAL KRISHNA NAYAK	BHANJANAGAR /657 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/29015/2024	NAGA @ SAGAR @ TILU SETHI	MANAS KUMAR CHAND	PATTAMUNDAI RURAL PS /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/29018/2024	SUBAL SWAIN	BIKRAM CHANDRA GHADAI	BRAHMAGIRI /72 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/29021/2024	SARAT KUMAR LENKA	BIKRAM CHANDRA GHADAI	BRAHMAGIRI /72 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/29022/2024	AJAYA MS	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/29023/2024	BHOLENATH GOND	TUKUNA KUMAR MISHRA	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

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69	D-BLAPL/29025/2024	STATE OF ODISHA BALARAM BEHERA VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /350 /2024 ()	
70	D-BLAPL/29034/2024	STATE OF ODISHA SONU KUMAR SONKAR VS	KULDEEP MOHANTY VS	// CHHEND /159 /2024 ()	
71	D-BLAPL/29036/2024	STATE OF ODISHA SUMANTA PRADHAN VS	RAJAKISHORE SAHOO VS	// BADAGODA P.S. /451 /2024 ()	
72	D-BLAPL/29039/2024	STATE OF ODISHA BABU @ RAMA CHANDRA SAHU VS	KURESH PRASAD DASH VS	// KANDARPUR /171 /2023 ()	
73	D-BLAPL/29042/2024	STATE OF ODISHA SK. JANU UDDIN VS	KARUNAKAR NAYAK VS	// MARINE PST TALCHUA /35 /2024 ()	
74	D-BLAPL/29043/2024	STATE OF ODISHA MUKESH NAG VS	JNYANANANDA PANDA VS	// NARLA /25 /2024 ()	
75	D-BLAPL/29045/2024	STATE OF ODISHA TAPAN DHANGADAMAJHI VS	JNYANANANDA PANDA VS	// NARLA /183 /2024 ()	
76	D-BLAPL/29048/2024	STATE OF ODISHA HIRALAL BHARATI VS	SATYABRATA PANDA VS	// KANTAMAL /172 /2024 ()	
77	D-BLAPL/29050/2024	STATE OF ODISHA CHHOTELAL PRASAD KANSI @ CHHOTELAL KANSI VS	SATYABRATA PANDA VS	// KANTAMAL /172 /2024 ()	
78	D-BLAPL/29053/2024	STATE OF ODISHA ANITA SOHANI @ SONKAR VS	SATYABRATA PANDA VS	// KANTAMAL /172 /2024 ()	
79	D-BLAPL/29055/2024	STATE OF ODISHA SRIKANTA PRADHAN @ BIRANT @ BRAND VS	BHABANI SANKAR MISHRA VS	// JENAPUR /259 /2024 ()	
		STATE OF ODISHA		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
80	D-BLAPL/29060/2024	RAJ KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BARBIL /227 /2024 () //	
81	D-BLAPL/29063/2024	KRUSHNA DALAI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MACHHKUND /21 /2024 () //	
82	D-BLAPL/29068/2024	AVTAR SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //	
83	D-BLAPL/29070/2024	DEEPAK GOUDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //	
84	D-BLAPL/29072/2024	SONU KUMAR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	G.R.P.S.,SAMBALPUR /126 /2024 () //	
85	D-BLAPL/29073/2024	DILIP BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //	
86	D-BLAPL/29075/2024	KALIA @ SANGRAM SAMANTRAY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PARADEEP MODEL /202 /2024 () //	
87	D-BLAPL/29077/2024	JYOTIRAM PADHURIA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MOHULDIHA /38 /2020 () //	
88	D-BLAPL/29080/2024	BHUBAN SUNA @ BHULTU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BUDEN /105 /2024 () //	
89	D-BLAPL/29083/2024	NIRMAL ROUT VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PARADEEP MODEL /202 /2024 () //	
90	D-BLAPL/29084/2024	RANIA @ PRUTHIV @ PRUTHIVIRAJ SAMANTRAY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PARADEEP MODEL /202 /2024 () //	
91	D-CMAPL/41024/2024	BHASKAR SAHOO	ADV.	//	

**ORISSA HIGH COURT**

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		VS	VS	0	
		RENUBALA SAHOO		//	
92	D-CMAPL/41031/2024	D.M., NATIONAL INSURANCE CO.LTD., BBSR	ADV.	//	
		VS	VS	0	
		KALINGA AUTOMOBILES, BBSR		//	
93	D-CMAPL/41099/2024	HARIHAR HARIJAN	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
94	D-CMAPL/41169/2024	NITYANANDA PATRA	PITAMBAR PATRA	//	
		VS	VS	0	
		COMMNR., CONSOLIDATION, CUTTACK		//	
95	D-CMAPL/41214/2024	PREMALATA MISHRA	SUSANTA KUMAR DASH	//	
		VS	VS	0	
		COMMNR.OF ENDOWMENT, BBSR		//	
96	D-CMAPL/41293/2024	ORISSA CONCRETES PRODUCTS PVT. LTD., BBSR	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
97	D-CMP/40989/2024	KALPANA PANDEY	DEO KUMAR AJMERIA	//	AOR20230000140C202400003
		VS	VS	0	
		MALATI BHOI		//	
98	D-CMP/40990/2024	SITIKANTHA SUPKAR	PRAMOD KUMAR PADHEE	//	AOR20220004443C202400010
		VS	VS	0	
		CHINMAYA BEHERA		//	
99	D-CMP/41009/2024	BASISTHA JENA	TRILOCHAN NANDA	//	
		VS	VS	0	
		SATYA JENA		//	
100	D-CMP/41036/2024	DEBAKI INFRATECH PVT. LTD., KHURDA	ARABINDA TRIPATHY	//	
		VS	VS	0	
		KEDARNATH PANDA		//	
101	D-CMP/41136/2024	GANAPATI BEHERA	SUSANTA KUMAR DASH	//	
		VS	VS	0	
		PARSURAM MAHARANA		//	
102	D-CMP/41146/2024	ALEKHA PATTANAIAK	DEEPALI MAHAPATRA	//	
		VS	VS	0	

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**FILING REPORT AS ON :23/09/2024**

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103	D-CMP/41188/2024	BIKRAM KESHARI PATTANAIAK DURGAMANI JENA VS LAXMIPRIYA DEY	PRAVASH CHANDRA JENA VS	// // 0	
104	D-CMP/41215/2024	B.HARI PATRO VS THE BRANCH MANAGER, STATE BANK OF INDIA, BHANJABIHAR BRANCH, GANJAM	SASMITA NANDA VS	// 0	
105	D-CONTAC/41259/2024	RAJAT KUMAR SAMAL VS ASWATHY S, I.A.S	ADV. VS	// 0	
106	D-CONTC/40991/2024	NIBEDITA PANIGRAHI VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0	
107	D-CONTC/40994/2024	SUKESHI TRIPATHY VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0	
108	D-CONTC/40996/2024	DIGAPAL THANAPATI VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0	
109	D-CONTC/40997/2024	DALADEI MAJHI VS ALOK KAR, DIRECTOR (R AND R), WATER RESOURCES	ADV. VS	// 0	
110	D-CONTC/41017/2024	RANJAN KUMAR MOHANTY VS SATYABRATA SAHU, IAS	ADV. VS	// 0	
111	D-CONTC/41032/2024	HARIHAR PRADHAN VS SHALINI PANDIT, IAS	ADV. VS	// 0	
112	D-CONTC/41034/2024	BIMAL KUMAR JENA VS SHALINI PANDIT, IAS	ADV. VS	// 0	
113	D-CONTC/41040/2024	PRATAP KUMAR PANDA VS ARAVINDA AGRAWAL, IAS	ADV. VS	// 0	

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114	D-CONTC/41041/2024	SAPAN KUMAR PANDA VS ARAVINDA AGRAWAL, IAS	ADV. VS	// ()	
115	D-CONTC/41043/2024	RANJAN KUMAR MUDULI VS ARAVINDA AGRAWAL, IAS	ADV. VS	// ()	
116	D-CONTC/41051/2024	MAHESMITA DASH VS BINITA BIJAYEENI,B.D.O,HINDOL	ADV VS	// ()	AOD20240000655C202400004
117	D-CONTC/41064/2024	PILONA MOHANTY VS USHA PADHEE, IAS	GOKULANANDA PATTNAIK VS	// ()	
118	D-CONTC/41068/2024	JAYA PRAKASH PANDA VS AUROBINDA AGRAWAL, IAS	DILLIP KUMAR MOHAPATRA VS	// ()	
119	D-CONTC/41073/2024	BINOD BIHARI DASH VS SURESH KUMAR VASHISHTH, IAS	SURYASNATH MOHAPATRA VS	// ()	
120	D-CONTC/41084/2024	DR. BIBEKANANDA KAR VS PRAKASH CHANDRA BEHERA, R.O, GA AND P.G, DEPT, BBSR	SANGRAM KESHARI BURMA VS	// ()	
121	D-CONTC/41095/2024	BHITESH NAIK VS PRATYUSH DIWAKAR, IPS	ADV. VS	// ()	
122	D-CONTC/41103/2024	LIPI BISWAL VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// ()	
123	D-CONTC/41105/2024	KESHABA BISWAL VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// ()	
124	D-CONTC/41107/2024	JOGENDRA NAIK VS P RAMASWAMY, REGIONAL CHIEF CONSERVATOR OF FOREST,ROURKELA	ADV VS	// ()	AOR20220001535C202400089
125	D-CONTC/41108/2024	MITRABHANU NAIK	ADV	//	AOR20220001535C202400088

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		VS	VS	0	
126	D-CONTC/41109/2024	P RAMSWAMY,REGIONAL CHIEF CONSERVATOR OF FOREST,ROURKELA	ADV	//	AOR20220001535C202400087
		NRUSINGH CHARAN BARAL	ADV	//	
		VS	VS	0	
127	D-CONTC/41110/2024	SASWAT MISHRA,PRINCIPAL SECRETARY FINANCE DEPTT.	ADV.	//	
		SANJAY NAIK	ADV.	//	
		VS	VS	0	
128	D-CONTC/41111/2024	MANOJ SATYAWAN MAHAJAN, IAS	ADV	//	AOR20220001535C202400090
		SANTILATA MUNDARY	ADV	//	
		VS	VS	0	
129	D-CONTC/41114/2024	P RAMASWAMY, REGIONAL CHIEF CONSERVATOR OF FOREST,ROURKELA	ADV.	//	
		REKHANSHU SANDHA	ADV.	//	
		VS	VS	0	
130	D-CONTC/41115/2024	MANOJ SATYAWAM MAHAJAN, IAS	ADV.	//	
		JHASKETAN NAIK	ADV.	//	
		VS	VS	0	
131	D-CONTC/41118/2024	MANOJ SATYAWAN MAHAJAN, IAS	ADV.	//	
		RAJESH BISWAL	ADV.	//	
		VS	VS	0	
132	D-CONTC/41119/2024	MANOJ SATYAWAN MAHAJAN, IAS	ADV.	//	
		LIPSA BISWAL	ADV.	//	
		VS	VS	0	
133	D-CONTC/41125/2024	MANOJ SATYAWAN MAHAJAN, IAS	ADV.	//	
		SARBESWAR MOHANTY	ADV.	//	
		VS	VS	0	
134	D-CONTC/41127/2024	VIR VIKRAM YADAV, IAS	ADV.	//	
		SARADA CHARAN SETHI	ADV.	//	
		VS	VS	0	
135	D-CONTC/41130/2024	DEORANJAN KUMAR SINGH, IAS	ADV.	//	
		MADAN MOHAN BARAL	ADV.	//	
		VS	VS	0	
136	D-CONTC/41131/2024	DEORANJAN KUMAR SINGH, IAS	ADV.	//	
		NILADRI MOHAN BARIK	ADV.	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
137	D-CONTC/41134/2024	DEORANJAN KUMAR SINGH, IAS SUDHAKAR SAMANTASINGHAR VS ANU GARG, IAS	ADV. VS	// // 0 //	
138	D-CONTC/41135/2024	AJAYA KUMAR RANA VS ANU GARG, IAS	ADV. VS	// 0 //	
139	D-CONTC/41138/2024	KULDIP NAIK VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// 0 //	
140	D-CONTC/41142/2024	MINATI ACHARYA VS PRANA KRUSHNA NAG, DEO, KENDRAPARA	ADV. VS	// 0 //	
141	D-CONTC/41145/2024	GANESH CHANDRA RATH VS SURYAWANSHI MAYUR VIKASH, IAS	SUKANTA KUMAR MISHRA VS	// 0 //	
142	D-CONTC/41149/2024	RAJIB LOCHAN SAHU VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //	
143	D-CONTC/41177/2024	SANA TUBI GRAMA SABHA, KENDRAPARA VS SMRUTI RANJAN PRADHAN, IAS	ADV. VS	// 0 //	
144	D-CONTC/41192/2024	JOGIDHANKUDA GRAMA SABHA, KENDRAPARA VS SMRUTI RANJAN PRADHAN, IAS	ADV. VS	// 0 //	
145	D-CONTC/41195/2024	SARALIKUD GRAMA SABHA VS SMRUTI RANJAN PRADHAN, IAS	ADV. VS	// 0 //	
146	D-CONTC/41197/2024	KANSARIDIA GRAMA SABHA VS SMRUTI RANJAN PRADHAN, IAS	ADV. VS	// 0 //	
147	D-CONTC/41199/2024	RANKA PANDA VS ANU GARG, IAS	ADV. VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/41203/2024	MANOJ MANJARI DAS VS SUSHIL KUMAR LOHANI, IAS	SHASHI BHUSAN JENA VS	// 0 //	
149	D-CONTC/41205/2024	LALA PRAFULLA KUMAR RAY VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //	
150	D-CONTC/41207/2024	PRADYUMNA KUMAR NAYAK VS SALINI PANDIT, IAS	ADV. VS	// 0 //	
151	D-CONTC/41209/2024	RABINDRANATH NAYAK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //	
152	D-CONTC/41210/2024	B.CHANDRA RAO VS BIJAYA KUMAR DASH, IAS	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //	
153	D-CONTC/41213/2024	PRASANTA KUMAR MALLIK VS GOURI RANI NAYAK, OES	ADV. VS	// 0 //	
154	D-CONTC/41216/2024	MEENA DEVI PANCH VS ARBINDA KUMAR PADHEE, CA, PURI	AMIT PRASAD BOSE VS	// 0 //	
155	D-CONTC/41218/2024	RANJAN KUMAR PANDA VS DEBASIS ROUT, TAHASILDAR, VYASANAGAR	BIBEKANANDA MAHAPATRA VS	// 0 //	
156	D-CONTC/41223/2024	DR. SANJIBANI PANDA VS DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //	
157	D-CONTC/41225/2024	SASMITA DAS VS DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //	
158	D-CONTC/41229/2024	LACHIMDHAR BHATRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
159	D-CONTC/41237/2024	RATIKANTA MOHANTY	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CONTC/41243/2024	SURYAWANSHI MAYUR VIKAS, I.A.S, DEBASIS PANDA	ADV.	//	
		VS	VS	()	
161	D-CONTC/41249/2024	ASWATHY S, I.A.S SANJEEV KUMAR TRIPATHI	ADV.	//	
		VS	VS	()	
162	D-CONTC/41255/2024	ASWATHY S, I.A.S MANOJ KUMAR DASH	ADV.	//	
		VS	VS	()	
163	D-CONTC/41266/2024	ASWATHY S, I.A.S RAJAT KUMAR SAMAL	ADV.	//	
		VS	VS	()	
164	D-CONTC/41271/2024	ASWATHY S, I.A.S SOMANATH MAJHI	ADV.	//	
		VS	VS	()	
165	D-CONTC/41276/2024	SHALINI PANDIT, I.A.S, NIRANJAN PATRA SUNA	ADV.	//	
		VS	VS	()	
166	D-CONTC/41285/2024	SHALINI PANDIT, I.A.S, SANAPAT KALLAR	ADV.	//	
		VS	VS	()	
167	D-CONTC/41289/2024	SHALINI PANDIT, I.A.S, MAKHANRAY MALI	ADV.	//	
		VS	VS	()	
168	D-CRLA/27578/2024	SHALINI PANDIT, I.A.S, SANTOSH DASH	BISWA KUMAR MISHRA	SURADA /9 /2014	
		VS	VS	()	
169	D-CRLA/28826/2024	STATE OF ODISHA CHANDRA @ CHANDRAKANTA DALABEHERA	SAROJ KUMAR PADHY	BOLANGIR TOWN /320 /2022	
		VS	VS	()	
170	D-CRLA/28846/2024	STATE OF ODISHA RATNAKAR DEHURY	RAMANI KANTA PATTANAIAK	KALIAPANI /77 /2023	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLA/28869/2024	STATE OF ODISHA JASINTA TIRKEY VS	JAGABANDHU SAHU VS	// SAMBALPUR VIGILANCE /68 /2016 ()	
172	D-CRLA/28910/2024	STATE OF ODISHA(VIG.) MOHAN MAJHI VS	ARIJEET MISHRA VS	// BISOI /33 /2023 ()	
173	D-CRLA/28927/2024	STATE OF ODISHA BASU@BASANTA SWAIN VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /331 /2022 ()	
174	D-CRLA/28995/2024	STATE OF ODISHA SUBASH CHANDRA MISHRA VS	KOUSIK ANANDA GURU VS	// / 0 ()	
175	D-CRLA/29031/2024	STATE OF ODISHA(VIG.) SUDAYA PRADHAN VS	AMULYA RATNA PANDA VS	// SARANGADA /51 /2019 ()	
176	D-CRLA/29064/2024	STATE OF ODISHA DEBASIS DASH VS	NITYANANDA MOHAPATRA VS	// NANDIPADA /123 /2020 ()	
177	D-CRLMC/28818/2024	STATE OF ODISHA RITESH BARIK VS	JANAKI KANTA MAHAPATRA VS	// COLLIERY /56 /2023 ()	
178	D-CRLMC/28823/2024	STATE OF ODISHA K. SOMAIAH VS	BIJAYA KUMAR BEHERA 1 VS	// MAHILA (BERHAMPUR) /52 /2016 ()	
179	D-CRLMC/28832/2024 CRLMC/3648/2024	STATE OF ODISHA LIPU@DIPU@PADIA MOHAPATRA@PRADIPTA MOHAPATRA VS	KAPIL CHANDRA KUMAR MAHAPATRA VS	// PURI SADAR /33 /2008 NYAYADHIKARI,PURI(Puri) GR/0000236/2008	
180	D-CRLMC/28834/2024	STATE OF ODISHA JAY KRUSHNA SAHU @ JAYA KRUSHNA SAHU VS PRAVAT KUMAR CHAKRAVORTY	RAJENDRA NARAYAN ROUT VS	// / 0 ()	AOR20220001558C202400148
181	D-CRLMC/28847/2024	STATE OF ODISHA SUBALA BHUE@SUBALA BHOI VS	KIRTAN DANG VS	// PUINTALA /251 /2022 ()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/28861/2024	SURAJ MANDAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE TOWN /70 /2022 () //	
183	D-CRLMC/28881/2024	DASARATHI NAYAK VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /40 /2010 () //	
184	D-CRLMC/28903/2024 CRLMC/3657/2024	SASMITA PRADHAN VS STATE OF ODISHA(VIG.)	PRATEIK PARIJA VS	BHUBANESWAR VIGILANCE /20 /2004 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha ) TR/0000083/2007	
185	D-CRLMC/28908/2024	CHINU BISOI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /90 /2022 () //	
186	D-CRLMC/28920/2024	ASMA PARWEEN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SPL.TASK FORCE /8 /2018 () //	
187	D-CRLMC/28922/2024	MIR RAHUL@MIR NIJAMUDDIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /18 /2024 () //	
188	D-CRLMC/28924/2024	SANKAR@PRASANTA DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /183 /2014 () //	
189	D-CRLMC/28936/2024	KUMUDA CHANDRA PANDA VS STATE OF ODISHA	BIDYADHAR MANSING VS	MAHILA P.S.(BBSR) /23 /2020 () //	
190	D-CRLMC/28941/2024	BIKASH KUMAR ROUT@BIKASH RANJAN ROUT VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHUNTUNI /94 /2013 () //	
191	D-CRLMC/28945/2024	LALA RAY VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /68 /2014 () //	
192	D-CRLMC/28946/2024	PRANAKRUSHNA KAMILA VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /79 /2003 () //	
193	D-CRLMC/28953/2024	M.D SULTAN HAQUE	SUSANTA KUMAR DASH	CHANDAPUR /79 /2023	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/28975/2024	SUBHA KANTA BEHERA	SARADA PRASAD DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/28977/2024	MANJULATA NAYAK	SIDHESWAR RATH	LALBAG /30 /2022	
		VS	VS	()	
		KAILASH CHANDRA SAHU		//	
196	D-CRLMC/28978/2024	SURESH @ SURESH CHANDRA BAG	SWETAMBARA PUROHIT	//	AOR20220000949C202400039
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/28979/2024	SURESH@ SURESH CHANDRA BAG	SWETAMBARA PUROHIT	//	AOR20220000949C202400040
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/28980/2024	HARISH KISAN	UMA SHANKAR PATEL	KUTRA /54 /2004	AOR20220000263C202400050
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/29003/2024	KUMUDINI SWAIN	PRAVASH CHANDRA JENA	BEGUNIA P.S. /440 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/29006/2024	ALEKHA CHANDRA SAHU@ALEKHA SAHU	JUGALA KISHORE PANDA	GOCHHAPADA /11 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/29017/2024	GOPAL CHANDRA PATRA@GOPAL KRISHNA PATRABISWA KUMAR MISHRA		BALLIGUDA /188 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/29024/2024	DEBRAJ MEHER @ DEBARAJ MEHER	LAXMI NARAYAN PATEL	SONEPUR /178 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/29027/2024	SONU MAHATO	TIRTH KUMAR SAHU	SUNDARGARH TOWN /224 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/29028/2024	SANKHALATA BARIK	BIBEKANANDA MAHAPATRA	SUKINDA /2 /2016	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/29032/2024	STATE OF ODISHA NIRA @ NIRANJAN SWAIN VS	KURESH PRASAD DASH VS	// BADAGADA /30 /1994 ()	
206	D-CRLMC/29035/2024	STATE OF ODISHA DURYADHAN PATTNAIK@DURJA@DURJYADHANASANTOSH KUMAR MANGARAJ @ MANGULI @ BABU	SATYANANDA DWIBEDI VS	// PHULBANI TOWN /150 /2012 ()	
207	D-CRLMC/29038/2024	STATE OF ODISHA SANTOSH KUMAR MANGARAJ @ MANGULI @ BABU	BIJAY KUMAR BEHERA VS	// PURI SADAR /33 /2008 ()	
208	D-CRLMC/29061/2024	STATE OF ODISHA KISHAN PRUSTY VS	AMLAN MOHANTY VS	// JAJPUR TOWN /374 /2023 ()	
209	D-CRLMC/29074/2024	STATE OF ODISHA ALOK KUMAR SAHU VS	GYANADUTTA CHOUHAN VS	// AGALPUR /163 /2023 ()	
210	D-CRLMC/29082/2024	STATE OF ODISHA RAJESH BEHERA@RAJESH KUMAR BEHERA VS	NITYANANDA MOHAPATRA VS	// BHADRAK RURAL /355 /2020 ()	
211	D-CRLMC/29085/2024	STATE OF ODISHA PROF. (DR.) TRUPTI REKHA SWAIN VS	PRATEIK PARIJA VS	// CUTTACK VIGILANCE /18 /2017 ()	
212	D-CRLMP/28874/2024	STATE OF ODISHA(VIG.) AMIT SINGH @ AMIT KUMAR SINGH VS	DUSHMANTA SAHOO VS	// //0 ()	
213	D-CRLMP/28897/2024	STATE OF ODISHA UMAKANTA SAHOO VS	MANAS RANJAN KHATUA VS	// //0 ()	
214	D-CRLMP/28962/2024	STATE OF ODISHA PANKAJ MALLICK @ PANKAJA KUMAR MALIK VS	PRAVAT KUMAR MOHANTY VS	// //0 ()	
215	D-CRLMP/28968/2024	SANSKRUTI MALLICK LAXMAN UGURSANDI @ LAXMAN UGRASANDI VS	SATYA JEET ROUT VS	// //0 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
216	D-CRLMP/29020/2024	PABITRA KUMAR JENA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	/ /0 () //	
217	D-CRLREV/2/2024	SHANTILATA CHOUDHURY VS STATE OF ODISHA(VIG.)	BINI MISHRA VS	CUTTACK VIGILANCE /13 /2022 () //	
218	D-CRLREV/28820/2024	INDRAMANI BUDEK VS STATE OF ODISHA	ADITI HOTA VS	BELPARA /239 /2022 () //	
219	D-CRLREV/28854/2024	ANUPRASH MOHANTY VS SANDEEP SINGH	PRIYA RANJAN SINGH VS	/ /0 () //	
220	D-CRLREV/28876/2024	PRASANTA KUMAR PANIGRAHI VS STATE OF ODISHA, (VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /35 /2009 () //	
221	D-CRLREV/28877/2024	GANDETI BANGARU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /68 /2017 () //	
222	D-CRLREV/28887/2024	JAGANNATH PANIGRAHI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BAIDYANATHPUR /144 /2024 () //	
223	D-CRLREV/28894/2024	UMESH MANGARAJ VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /178 /2024 () //	
224	D-CRLREV/28930/2024	SEESHIL KUMAR KAR VS SAGARIKA TRIPATHY	PRADEEP KUMAR KUNDU VS	/ /0 () //	
225	D-CRLREV/28959/2024	SUSHANTA KUMAR SETHI VS STATE OF ODISHA	DHARMENDRA SETHI VS	SAHADEV KHUNTA /157 /2023 () //	
226	D-CRLREV/28966/2024	PRABAL KUMAR ROUT VS JAYANTA KUMAR SETHI	BISWABHUSAN DAS VS	/ /0 () //	
227	D-CRLREV/28971/2024	PRASHANT SAHOO@PRASANT KUMAR SAHOO	RANJAN KUMAR ROUT	JEYPORE MAHILA /8 /2018	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	CRLREV/529/2024	VS STATE OF ODISHA	VS	SR CIVIL JUDGE (WOMENS COURT) AT JEYPORE(Koraput) GR/0000159/2018	
228	D-CRLREV/28984/2024	PARSURAM ROUT VS BRANCH MANAGER, CENTRAL CO-OPERATIVE BANK,HATADIHI BRANCH	SOUBHAGYA KUMAR DASH VS JITENDRA KUMAR MISHRA (2)	// () //	AOR20220001631C202400125
229	D-CRLREV/29030/2024	ANUPAMA PANDA VS SANTANU PANIGRAHI	JITENDRA KUMAR MISHRA (2) VS	//0 () //	
230	D-CRLREV/29041/2024	MUNFED VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /922 /2020 () //	
231	D-CRLREV/29047/2024	AMANAT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /922 /2020 () //	
232	D-CRLREV/29054/2024	AMAR ALI @ TAUFIQ VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /922 /2020 () //	
233	D-CRP/41128/2024	JAMIA MASJID, BHANJANAGAR VS RAHIMA BIBI	LAMBODOR ACHARI VS	// () //	
234	D-CRP/41140/2024	JAMIA MASJID, BHANJANAGAR VS FEROSE KHAN	LAMBODOR ACHARI VS	// () //	
235	D-FAO/41048/2024	LEGAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD,CHANDRAKASAMANTARAY VS SURENDRA KUMAR BEHERA	SOHAIL CHANDRAKASAMANTARAY VS SOPAD CHANDRAKASAMANTARAY	// () //	AOR20220001406C202400010
236	D-FAO/41050/2024	LEGAL MANAGER,NEW INDIA ASSURANCE COMPANY LTD,CHANDRAKASAMANTARAY VS BAPUNA SETH	SOHAIL CHANDRAKASAMANTARAY VS	// () //	AOR20220001406C202400011
237	D-LAA/41292/2024	BASANTA KUMAR LENKA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// () //	
238	D-MACA/40999/2024	TARENI BEWA@JENA VS	PRADEEP KUMAR MISHRA VS	// () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-MACA/41002/2024	GADADHAR MOHAPATRA BAPUN BHOI@BUPUN BHOI VS PRADIP BISI	PRADEEP KUMAR MISHRA VS	// // 0	
240	D-MACA/41005/2024	BISWAJEET JENA VS BADRINATH PATNAIK	PRADEEP KUMAR MISHRA VS	// 0 //	
241	D-MACA/41007/2024	RAJAT KUMAR PARIDA VS NILIMA RANJAN MOHANTY	PRADEEP KUMAR MISHRA VS	// 0 //	
242	D-MACA/41010/2024	MD. ALARAKHA VS MADAN MOHAN SWAIN	PRADEEP KUMAR MISHRA VS	// 0 //	
243	D-MACA/41013/2024	BENU DHAR NAYAK VS SURESH KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// 0 //	
244	D-MACA/41027/2024	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS SHARMILA DAS	SUBRAT SATPATHY VS	// 0 //	
245	D-MACA/41029/2024	D.M., NATIONAL INSURANCE COMPANY LTD., ANGL VS BANABIHARI SAMAL	SUBRAT SATPATHY VS	// 0 //	
246	D-MACA/41049/2024	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS SUDIPTA SAMANTARAY	PRASANTA KUMAR MAHALI VS	// 0 //	
247	D-MACA/41063/2024	PRATIMA BEHERA VS D.M., UNITED INDIA ASSURANCE CO.LTD., CUTTACK	BISHNUBRATA SINHA VS	// 0 //	
248	D-MACA/41085/2024	D.M., NEW INDIA ASSURANCE CO.LTD., JAJPUR VS MANORAMA JENA	NAYAN BEHARI DAS VS	// 0 //	
249	D-MACA/41150/2024	BANDANA NAYAK VS JAGANNATH DALAI	BIRANCHI NARAYAN RATH VS	// 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-MACA/41190/2024	BAISHNAB CHARAN DAS VS GOBINDA CH. SAHOO	UMESH PRASAD MISHRA VS	// 0 //	
251	D-MACA/41198/2024	B.M., NATIONAL INSURANCE CO.LTD., SAMBALPUR VS JAYASHREE MUNDA	BISWAKANTA DASMOHAPATRA VS	// 0 //	
252	D-MACA/41254/2024	D.M., NATIONAL INSURANCE CO.LTD., BBSR VS RABI NAIK	MAHITOSH SINHA VS	// 0 //	
253	D-MACA/41260/2024	M/S., ORIENTAL INSURANCE COMPANY LTD., BALASORE VS PALTAN HEMBRAM	MAHITOSH SINHA VS	// 0 //	
254	D-MATA/40987/2024	SANTOSH KUMAR GURU VS MADHUSMITA SAHA	PRABIR KUMAR RAY VS	// 0 //	AOR20230000820C202400027
255	D-MATA/41088/2024	JYOTI REKHA MANDAL VS AMIT KUMAR DANDAPAT	SURYAKANTA DWIBEDI VS	// 0 //	
256	D-MATA/41236/2024	IPSITA DAS VS HRUSIKESH BEHERA	DEEPALI MAHAPATRA VS	// 0 //	
257	D-MATA/41291/2024	SAMBIT KUMAR VS SUCHISMITA MALLICK	BRAHMANANDA TRIPATHY VS	// 0 //	
258	D-OTAPL/41162/2024	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE VS M/S. SAI INDUSTRIES LTD.	KUSHA PRASANTI SATAPATHY, SR, S.C.(GST, C.T AND CUSTOM) VS	// 0 //	AOR20220001780C202400062
259	D-RPFAM/41120/2024	BHAGABAN MANTRY VS TIKINA@PRASANTI MANTRI	PRINOY MOHANTY VS	// 0 //	
260	D-RPFAM/41278/2024	ZAMILA KHATUN VS SAYAD ABHALADA RASUL @ SURAJ	MD.RIAZ VS	// 0 //	
261	D-RPFAM/41280/2024	SANTOSH KUMAR PRAHARAJ	BYOMAKESH TRIPATHY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		USHARANI PRAHARAJ		//	
262	D-RSA/41072/2024	BINAPANI MOHANTA	ARIJEET MISHRA	//	
		VS	VS	()	
		UMA MOHANTA		//	
263	D-RVWPET/41273/2024	OHPL, KHURDA	R.K.KANUNGO	//	
		VS	VS	()	
		GOLAK CHANDRA SWAIN		//	
264	D-RVWPET/41284/2024	ORISSA STATE ROAD TRANSPORT COR..BBSR	AMITAV TRIPATHY	//	
		VS	VS	()	
		BASANTA KUMAR MISHRA		//	
265	D-TRP(C)/41172/2024	SWAGATIKA MOHAPATRA	SMRUTI RANJAN ROUT	//	
		VS	VS	()	
		ASHOK KUMAR NAYAK		//	
266	D-TRP(C)/41185/2024	DIPTI PRIYADARSINI PANDA	SOUBHAGYA KUMAR DASH	//	AOD20240000239C202400025
		VS	VS	()	
		GOURI SHANKAR MISHRA		//	
267	D-TRP(C)/41283/2024	JITAMITRA SWAIN	GOURAV DASH	//	
		VS	VS	()	
		GIRIJA NANDA JENA		//	
268	D-TRPCRL/29040/2024	RAMESH CHANDRA JENA	JAYADEBA BEHERA	DASARATHPUR /207 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WA/40980/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	//	LOD20240000194C202400102
		VS	VS	()	
		JAMINI PATEL		//	
270	D-WA/40981/2024	STATE OF ODISHA	AJAYA KUMAR NANDA, A.G.A.	//	LOD20240000172C202400158
		VS	VS	()	
		PRATAP CHANDRA PADHY		//	
271	D-WA/40982/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000200C202400078
		VS	VS	()	
		PRABHAT KUMAR BEURA		//	
272	D-WA/40983/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202400079
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WA/40984/2024	BIJAYA KISHORE NATH STATE OF ODISHA VS	MALYA KETAN BALBANTARAY, A.G.A. VS	// // ()	LOD20240000200C202400080
274	D-WA/40985/2024	BIDYADHAR GOCHHAYAT STATE OF ODISHA VS	SURYA NARAYAN PATANAIAK, A.G.A. VS	// // ()	LOD20240000194C202400103
275	D-WA/40986/2024	SARAT KUMAR PARIDA STATE OF ODISHA VS	SURYA NARAYAN PATANAIAK, A.G.A. VS	// // ()	LOD20240000172C202400160
276	D-WA/41176/2024	PRAMILA DEI SAROJINI DEVI VS	LAXMIKANTA MOHANTY VS	// // ()	
277	D-WA/41181/2024	STATE OF ODISHA BIJAY KUMAR BEHERA VS	LAXMIKANTA MOHANTY VS	// // ()	
278	D-WA/41189/2024	STATE OF ODISHA STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // ()	LOD20240000194C202400104
279	D-WA/41265/2024	MADAN MOHAN SAHOO PRESIDENT, ASKA COOPERATIVE CENTRAL BANK LTD.	IBALI YANTI MOHANTY VS	// // ()	
280	D-WA/41269/2024	COLLECTOR AND DIST. MAGISTRATE, GANJAM CUM EX ADMINSTRATOR, ASKA CO.CENTRAL BANK LTD. CHIEF EXECUTIVE OFFICER, (TPSODL), KAMAPALLIANINDYA KUMAR MISHRA VS	VS	// // ()	
281	D-WA/41288/2024	IPILI VENKATA RAMAN UDAYANATH PRADHAN VS	MANOJ KUMAR MOHANTY VS	// // ()	
282	D-WA/41290/2024	STATE OF ODISHA SANKARSHAN SAHU VS	AMITAV DAS VS	// // ()	
283	D-WA/41294/2024	CM, POWER GRID CORPORATION OF INDIA LTD., BBSR HEMALATA GOCHHAYAT VS	SUBHADUTTA ROURTRAY VS	// // ()	
		ODISSA CONSUMER COOPERATIVE FEDERATION LTD., BBSR		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/40972/2024	PRATAP KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// () //	
285	D-WP(C)/40973/2024	GITANJALI JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS STATE OF ORISSA	// () //	
286	D-WP(C)/40974/2024	POUTASTYA BASTIA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// () //	
287	D-WP(C)/40975/2024	RANJIT SAHOO VS STATE OF ORISSA	SITANSU MOHAN SINGH VS STATE OF ORISSA	// () //	
288	D-WP(C)/40976/2024	LAXMI NAIK VS STATE OF ODISHA	SUJAY SHANKER SINGH DEO VS STATE OF ODISHA	// () //	AOD20230000313C202400054
289	D-WP(C)/40977/2024	ANANTA NARAYAN DAS VS STATE OF ODISHA	DEEPAK KUMAR PANI VS STATE OF ODISHA	// () //	AOR20220004106C202400017
290	D-WP(C)/40978/2024	BHUMISUTA SAHU VS STATE OF ODISHA	AMIT PATTNAIK VS STATE OF ODISHA	// () //	AOD20240000350C202400006
291	D-WP(C)/40979/2024	NITESH BISI VS STATE OF ODISHA	SRINIVAS MOHANTY VS STATE OF ODISHA	// () //	AOR20230000802C202400021
292	D-WP(C)/40988/2024	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS STATE OF ODISHA	// () //	AOR20220001586C202400039
293	D-WP(C)/40992/2024	SANGEETA PADHI VS STATE OF ORISSA	GOPINATH SETHI VS STATE OF ORISSA	// () //	
294	D-WP(C)/40993/2024	HARE KRUSHNA BHOI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS STATE OF ODISHA	// () //	
295	D-WP(C)/40995/2024	PRANAKRUSHNA ROUT	LALATENDU SAMAL	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/40998/2024	DAMAYANTI JENA	SRINIBASH SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/41000/2024	ASWINI DAS @ ASHIM KU DAS	RESHMA BEHERA	//	
	WP(C)/23808/2024	VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/41001/2024	BIRANCHI KUMAR PANIGRAHI	SHAKTI DATTA TRIPATHY	//	
	WP(C)/23858/2024	VS	VS	()	
		MANAGING DIRECTOR-CUM-ADDL. REGISTRAR OF CO-OP SOCIETIES, BBSR		//	
299	D-WP(C)/41003/2024	BHIM SEN KANHAR	MANAS PATI	//	AOR20220001535C202400086
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/41004/2024	JAYANTA KUMAR BEHERA	MANAS PATI	//	AOR20220001535C202400085
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/41006/2024	KESHAB CHANDRA PRADHAN	TRILOCHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/41008/2024	HEMSAGAR SAHU	KIRTAN DANG	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/41011/2024	AMON NAG	BRAJA KISHOR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/41012/2024	SURESH CHANDRA SWAIN	BRAJA KISHOR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/41014/2024	BISWANATH MOHANTY	BRAJA KISHOR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/41015/2024	ARJUNA CHALAN	BRAJA KISHOR PANDA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/41016/2024	STATE OF ODISHA BALESWAR BEHERA VS	BRAJA KISHOR PANDA VS	// // 0	
308	D-WP(C)/41018/2024	STATE OF ODISHA BABULI CHANDRA BARIK VS	DIPTI RANJAN BHOKTA VS	// // 0	
309	D-WP(C)/41019/2024	UTKAL UNIVERSITY AMULYA PUNAM LAKRA VS	UMAKANTA MISHRA VS	// // 0	
310	D-WP(C)/41020/2024	STATE OF ODISHA BIJAYALAXMI KHUNTIA VS	RABINARAYAN NAYAK VS	// // 0	
311	D-WP(C)/41021/2024	STATE OF ODISHA BHASKAR SAHOO VS	NIRANJAN PANDA VS	// // 0	
312	D-WP(C)/41022/2024	STATE OF ODISHA MADHABA CHANDRA PRADHAN VS	NIRAJ KUMAR SETHI VS	// // 0	
313	D-WP(C)/41023/2024	THE TAHASILDAR BARAMBA, CUTTACK LAXMI PATRA VS	PRASANTA KUMAR MISHRA VS	// // 0	
314	D-WP(C)/41025/2024	STATE OF ODISHA KRUSHNA PURUSHOTTAM @ KRISHNA PURUSHOTTAM VS	BIJAJA PRASANNA DAS VS	// // 0	
315	D-WP(C)/41026/2024	STATE OF ODISHA SABITA SAR VS	KAJAL SAHOO VS	// // 0	AOR20220001613C202400086
316	D-WP(C)/41028/2024	STATE OF ODISHA RAJAN PRASAD VS	ARUN KUMAR PATRA VS	// // 0	
317	D-WP(C)/41030/2024	STATE OF ODISHA JAYANTI BALA SAHOO VS	BIKRAM CHANDRA GHADEI VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/41033/2024	SHRABANI MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
319	D-WP(C)/41035/2024	PALTU BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
320	D-WP(C)/41037/2024	THE EXECUTIVE ENGINEER, TPWODL, S.E.D., SAMBALPUR VS KUNALCHIX POULTRY PRODUCTION COMPLEX, SAMBALPUR	PRASANTA KUMAR TRIPATHY VS	// 0 //	
321	D-WP(C)/41038/2024	CHANDRASEKHAR ACHARYA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
322	D-WP(C)/41039/2024	ARNAPURNA SAHOO VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR	PRAMOD KUMAR JENA VS	// 0 //	
323	D-WP(C)/41042/2024	GHANA SAGARIA VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// 0 //	
324	D-WP(C)/41044/2024	SOBAN SAGARIA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //	
325	D-WP(C)/41045/2024 WP(C)/23876/2024	RAMA CHANDRA GIRI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
326	D-WP(C)/41046/2024	GANESH CHANDRA MOHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
327	D-WP(C)/41047/2024 WP(C)/23879/2024	DEBARAJ SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
328	D-WP(C)/41052/2024	TRINATH PADHI VS CHIEF EXECUTIVE OFFICER, KORAPUT CENTRAL COOPERATIVE BANK LTD.	SHAKTI DATTA TRIPATHY VS	// 0 //	
329	D-WP(C)/41053/2024	GITANJALI PATRA	PRASANTA KUMAR JOSHI	//	AOR20230000684C202400012

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/41054/2024	JOSWANT KUMAR HIAL	BIDYALOK MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/41055/2024	SPECIAL SECRETARY, AVIATION RESEARCH CENTRE Bhubaneswar	RENTYAL SAHU,C.G.C	//	AOR20220001643C202400001
		VS	VS	()	
		SUBHASH CHANDER		//	
332	D-WP(C)/41056/2024	PRADIPTA MOHAN MISHRA	MANASH RANJAN DASH	//	AOD20240000276C202400072
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/41057/2024	PURNA CHANDRA PANDA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	
		REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, BBSR		//	
334	D-WP(C)/41058/2024	BHAGABAN MALLIK	MANAS RANJAN DASH	//	AOD20240000276C202400070
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/41059/2024	DEBAJANI MAHAPATRA	SOUMYA JYOTI BISWAL	//	
		VS	VS	()	
		SUB COLLECTOR, GANJAM		//	
336	D-WP(C)/41060/2024	DEBENDRA GOUDA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	
		REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, BBSR		//	
337	D-WP(C)/41061/2024	LIKIN KUMAR BHUYAN	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	
		REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, BBSR		//	
338	D-WP(C)/41062/2024	SUDHANSUSEKHAR SAHOO	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/41065/2024	BIBHUTI BHUSAN DAS	PRASANNA KUMAR MISHRA	//	
	WP(C)/23870/2024	VS	VS	()	
		COLLECTOR AND DISTRICT MAGISTRATE, DHENKANAL		//	
340	D-WP(C)/41066/2024	AMARENDRA PARIDA	SUBASH CH PANI	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
341	D-WP(C)/41067/2024	PRAMOD KUMAR SAHOO @ PRAMOD SAHOO	ARUPANANDA GOSWAMY	//	
	WP(C)/23872/2024	VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA		//	
342	D-WP(C)/41069/2024	AYASKANTA SAMANTA	SATYABRATA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
343	D-WP(C)/41070/2024	BANAMALI SASMAL	JASHOBANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
344	D-WP(C)/41071/2024	B.KRISHNA RAO	SUBASH CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
345	D-WP(C)/41074/2024	KUMUDINI JAYASINGH	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
346	D-WP(C)/41075/2024	BASANTA KUMAR SAHOO	DINESH KUMAR PANDA	//	
		VS	VS	0	
		NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD., NAYAGARH		//	
347	D-WP(C)/41076/2024	PRAVATI SAHOO	SAGARIKA SAHOO	//	
		VS	VS	0	
		SUDHIRA SAHOO		//	
348	D-WP(C)/41077/2024	RANJAN KUMAR GOUDA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
349	D-WP(C)/41078/2024	SNIGDHARANI MOHANTY	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
350	D-WP(C)/41079/2024	MANOJ KUMAR MOHANTY	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, BBSR		//	
351	D-WP(C)/41080/2024	KRUSHNA CHANDRA SWAIN	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/41081/2024	DAMAYANTI KHUNTIA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
353	D-WP(C)/41082/2024	ABHINASH BEHERA VS THE SECRETARY, BOARD OF SECONDARY EDUCATION, CUTTACK	NETRANANDA BISWAL VS	// 0 //	
354	D-WP(C)/41083/2024	CHITTARANJAN SAHOO VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //	
355	D-WP(C)/41086/2024	JIBAN KUMAR RAMANUJ DAS VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //	
356	D-WP(C)/41087/2024	PURUSOTTAM DALABEHERA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
357	D-WP(C)/41089/2024	RABINDRA KUMAR SAHOO VS ARATI SINGH	NIRANJAN LENKA VS	// 0 //	
358	D-WP(C)/41090/2024 WP(C)/23869/2024	DHIREN KUMAR SAHOO VS THE TALCHER SUPER THERMAL POWER STATION, KANIHA OF NTPC, ANGUL	SOUMYA MISHRA VS	// 0 //	
359	D-WP(C)/41091/2024	DAMODAR MURMU VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA - 3 VS	// 0 //	
360	D-WP(C)/41092/2024	MINI PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
361	D-WP(C)/41093/2024	AJIT SAHU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
362	D-WP(C)/41094/2024	GOPAL BARIK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
363	D-WP(C)/41096/2024	GAJENDRA PRASAD SAHU	BIBEKANANDA BHUYAN	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/41097/2024	SAHADEB SARKAR	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
365	D-WP(C)/41098/2024	SANGRAM KESHARI MOHAPATRA	BISWAJIT MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/41100/2024	GITANJALI BEHERA	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/41101/2024	PARSURAM BHUYAN	PRATIK DASH	//	
		VS	VS	()	
		ADDITIONAL COMMISSIONER GST (APPEALS)		//	
368	D-WP(C)/41102/2024	NARESH CHANDRA JENA	MOHIT AGARWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/41104/2024	PRAMOD KUMAR BEHERA	TAPASWINI SAHU	//	
	WP(C)/23889/2024	VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/41106/2024	M/S SHREE DURGA RICE MILL	CHITTA RANAJAN DAS	//	
		VS	VS	()	
		COMMISSIONER GST AND CENTRAL EXCISE		//	
371	D-WP(C)/41112/2024	JUGAL KISHORE KHATUA	BANSHIDHAR BAUG	//	AOD20240000783C202400018
		VS	VS	()	
		MANAGER, WOMEN MICRO CREDIT COOPERATIVE LIMITED, KENDRAPARA.		//	
372	D-WP(C)/41113/2024	HARSHABATI PADHI @ HORSOBATI PADHI	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400121
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/41116/2024	DR.DURGADATTA JANI	RAMDAS ACHARY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/41117/2024	BISWA RANJAN PRADHAN	AMITABH MISHRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/41121/2024	STATE OF ODISHA M.DANDADHARA REDDY VS	GOPAL SINHA VS	// // 0	
376	D-WP(C)/41122/2024	STATE OF ODISHA RANJAN KUMAR SINGH VS	MANAS KUMAR CHAND VS	// // 0	
377	D-WP(C)/41123/2024	AUTHORIZED OFFICER, ICICI BANKLTD., KHURDA MD. MOOSA WARSI VS	SAIBRATA RATH VS	// // 0	
378	D-WP(C)/41124/2024	STATE OF ODISHA SUBASH NAIK VS	ANUP KUMAR BOSE VS	// // 0	
379	D-WP(C)/41126/2024	THE MEMBER BOARD OF REVENUE BHABAMANI PANDA VS	DR. BINODA KUMAR MISHRA VS	// // 0	
380	D-WP(C)/41129/2024	UNION OF INDIA SAYAD TAKRUB HOSSEN @ SAYED TAKRUB HUSSAIN	ANGARAJ DASH VS	// // 0	
381	D-WP(C)/41132/2024	STATE OF ORISSA PRITILATA MOHAPATRA VS	RAMDAS ACHARY VS	// // 0	
382	D-WP(C)/41133/2024	STATE OF ODISHA M/S. SABYASACHI MAHAKUL, DHENKANAL VS	GOPINATH MISHRA VS	// // 0	
383	D-WP(C)/41137/2024	PARALAKHEMUNDI MUNICIPALITY, GAJAPATI MAMATA BISOI @ BISOYI VS	ASHOK DAS VS	// // 0	
384	D-WP(C)/41139/2024	ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION BANKA BIHARI DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
385	D-WP(C)/41141/2024	STATE OF ORISSA BIJU PATTNAIK MEDICAL TECHNOLOGY, BARIPADA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-WP(C)/41143/2024	BRAJABANDHU PRADHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
387	D-WP(C)/41144/2024	DAMAYANTI PRUSTY VS BRANCH MANAGER ODISHA GRAMYA BANK	BIBHUTI BHUSAN NANDA VS	// 0 //	
388	D-WP(C)/41147/2024	PRAFULLA KUMAR PRADHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
389	D-WP(C)/41148/2024	PRAKASH CHANDRA SETHI VS CHIEF GENERAL MANAGER, STATE BANK OF INDIA	SAIBRATA RATH VS	// 0 //	
390	D-WP(C)/41151/2024	BHAGYARATHI KAR VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
391	D-WP(C)/41152/2024	NITYANANDA NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
392	D-WP(C)/41153/2024	PRAVAS DEHURY VS REGISTRAR CIVIL COURTS, ANGUL	AKSHAYA KUMAR PANDEY VS	// 0 //	
393	D-WP(C)/41154/2024	BIRENDRA KUMAR BEHERDALAI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
394	D-WP(C)/41155/2024	DR. SUSHREE SANGEETA KAR VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
395	D-WP(C)/41156/2024	KARTIK CHARAN DASH VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //	
396	D-WP(C)/41157/2024	AVAYA KUMAR MOHAPATRA VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	// 0 //	
397	D-WP(C)/41158/2024	SATYANARAYANA KAR	BHABANI SANKAR TRIPATHY (1)	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/41159/2024	P.SUBASH CHANDRA PATRO	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/41160/2024	RANJITA JYOTISHI	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/41161/2024	M/S BANSAL INFRASTRUCTURE	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400050
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/41163/2024	KARTIK CHANDRA BEHERA	SIDHESWAR MALLIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/41164/2024	SANTOSH KUMAR PANDA	SUKANTA KUMAR DALAI	//	AOD20240000306C202400051
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/41165/2024	M/S. D.D.BUILDERS LIMITED, KALAHANDI	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/41166/2024	M/S. RAJASHANKAR ENTERORISES, SONEPUR	NALINI KANTA DASH	//	
		VS	VS	()	
		DEBTS RECOVERY TRIBUNAL, CUTTACK		//	
405	D-WP(C)/41167/2024	DEBI PRASAD MAHANA	HIMANSU SEKHAR DEO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/41168/2024	NARAYAN CHANDRA BEHERA	SIDHESWAR MALLIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/41170/2024	SANDHYARANI PALLAURI	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/41171/2024	NAMITA SUDUAL	BIKASH MISHRA	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/41173/2024	STATE OF ODISHA BANDANA JENA VS	LAXMIKANTA MOHANTY VS	// // 0	
410	D-WP(C)/41174/2024	STATE OF ORISSA BISWASHREE PANDA VS	PRAMOD KISHORE CHAND VS	// // 0	
411	D-WP(C)/41175/2024	THE COMMISSIONER CUM SECRETARY PANCHAYAT RAJ DEPARTMENT KUNUBABU GARTIA VS	BHARAT BHUSAN ROURAY VS	// // 0	
412	D-WP(C)/41178/2024	STATE OF ORISSA M/S. SISIRABHA PROPORITICE PVT.LTD., BERHAMPUR VS	ANANAYA KUMAR MISHRA VS	// // 0	
413	D-WP(C)/41179/2024	THE CENTRAL BOARD OF INDIRET TAXES AND CUSTOMES CBIC RAMA CHANDRA PATRA VS	RAMA CHANDRA JENA VS	// // 0	
414	D-WP(C)/41180/2024	STATE OF ORISSA JAYARAM NAYAK VS	KISHORE KUMAR MISHRA VS	// // 0	
415	D-WP(C)/41182/2024	COLLECTOR, GANJAM KRUPASINDHU DASH VS	AMBIKA PRASAD RAY VS	// // 0	
416	D-WP(C)/41183/2024	R.T.O. ROURKELA BIJU PATTNAIK MEDICAL TECHNOLOGY, BARIPADA VS	ARAFULLA KUMAR MOHAPATRA VS	// // 0	
417	D-WP(C)/41184/2024	STATE OF ORISSA MINATI SABAT VS	NALINI KANTA DASH VS	// // 0	
418	D-WP(C)/41186/2024	BRANCH MANAGER PUNJAB NATIONAL BANK JAYANTI SARAKA VS	GHANASHYAM DASH VS	// // 0	
419	D-WP(C)/41187/2024	DISTRICT COLLECTOR-CUM-DISTRICT ELECTION OFFICER, RAYAGADA SREE METALIKS LTD, KEONJHAR. VS	KSHIROD KUMAR SAHOO VS	// // 0	AOR20220001352C202400055
		PUNJAB NATIONAL BANK		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/41191/2024	RASHMITA NAYAK VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //	
421	D-WP(C)/41193/2024	MANAS RANJAN ARYA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //	
422	D-WP(C)/41194/2024	PRAGYANSINI SAHOO VS STATE OF ODISHA	KAILASH CHANDRA SATAPATHY VS	// 0 //	
423	D-WP(C)/41196/2024	LALIT KUMAR PRADHAN VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //	
424	D-WP(C)/41200/2024	SATYASHREE PATNAIK VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //	
425	D-WP(C)/41201/2024	MANAS RANJAN ARYA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //	
426	D-WP(C)/41202/2024	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //	
427	D-WP(C)/41204/2024	PRAMOD SAHU VS UNION OF INDIA	CHITTA RANJAN PATNAIK VS	// 0 //	
428	D-WP(C)/41206/2024	NARASINGH PANDA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
429	D-WP(C)/41208/2024	VIMTAS SCHOOL OF PHARMACY VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
430	D-WP(C)/41211/2024	SATYABRATA OJHA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //	
431	D-WP(C)/41212/2024	M/S S.K.SINGH AND CONSTRUCTION	SOMANATH MISHRA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-WP(C)/41217/2024	ASST DIRECTOR CUM RECOVERY OFFICER MAHAMAYEE SELF HELP GROUP	ESI CORPORATION NRUSINGH CH. ROUT	// //	
		VS	VS	()	
433	D-WP(C)/41219/2024	STATE OF ODISHA PRAKASH KUMAR DAS	SANJIB KUMAR RATH	//	
		VS	VS	()	
434	D-WP(C)/41220/2024	STATE OF ODISHA M/S.TRISHAKTI ASSOCIATES, BALASORE	SIDHARTH SANKAR MOHAPATRA	//	
		VS	VS	()	
435	D-WP(C)/41221/2024	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI MADAN MOHAN SAHOO	SANJIB KUMAR RATH	//	
		VS	VS	()	
436	D-WP(C)/41222/2024	STATE OF ODISHA SIBANARAYAN MAJHI	SHASHI BHUSAN JENA	//	
		VS	VS	()	
437	D-WP(C)/41224/2024	STATE OF ODISHA RATNAKAR BEHERA	SANJIB KUMAR RATH	//	
		VS	VS	()	
438	D-WP(C)/41226/2024	STATE OF ODISHA PURNIMA BEHERA	SUBHADUTTA ROURAY	//	
		VS	VS	()	
439	D-WP(C)/41227/2024	STATE OF ODISHA RAMA PATRO	SANJIB MOHANTY	//	AOR20220001611C202400027
		VS	VS	()	
440	D-WP(C)/41228/2024	STATE OF ODISHA BHOLESWAR DAURA	SANJIB KUMAR RATH	//	
		VS	VS	()	
441	D-WP(C)/41230/2024	STATE OF ODISHA BISWAJIT KARMAKAR	JAGAMOHAN PATTANAİK	//	AOR20220001586C202400040
		VS	VS	()	
442	D-WP(C)/41231/2024	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BHUBANESWAR RATIKANTA PANDA	SANJIB KUMAR RATH	//	
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
443	D-WP(C)/41232/2024	STATE OF ODISHA RUTUPRIYA PANI VS	SUBHADUTTA ROUTRAY VS	// // 0	
444	D-WP(C)/41233/2024	STATE OF ODISHA RASHMITA SAHOO VS	SUBHADUTTA ROUTRAY VS	// // 0	
445	D-WP(C)/41234/2024	STATE OF ODISHA SANTOSH KUMAR DWIVEDY VS	MIHIR KANTA RATH VS	// // 0	
446	D-WP(C)/41235/2024	STATE OF ODISHA CHARAN BEHERA VS	SANJIB KUMAR RATH VS	// // 0	
447	D-WP(C)/41238/2024	STATE OF ODISHA BANASHREE KANANIKA MOHANTY VS	SUBHADUTTA ROUTRAY VS	// // 0	
448	D-WP(C)/41239/2024	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0	
449	D-WP(C)/41240/2024	STATE OF ODISHA M/S SYLVESA INFOTECH PVT. LTD., BBSR VS	JYOTIRMAYA PRASAD BEHERA VS	// // 0	
450	D-WP(C)/41241/2024	STATE OF ODISHA CHANDAN KUMAR GIRI VS	SUBHADUTTA ROUTRAY VS	// // 0	
451	D-WP(C)/41242/2024	STATE OF ODISHA KUNI PATTANAİK VS	GOPAL KRUSHNA NANDA VS	// // 0	
452	D-WP(C)/41244/2024	STATE OF ODISHA SASMITA SWAIN VS	SOUMYA RANJAN MOHANTY VS	// // 0	
453	D-WP(C)/41245/2024	UNION OF INDIA PRAMOD KUMAR PATTANAİK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// // 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
454	D-WP(C)/41246/2024	ARTATRANA KHURDIA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
455	D-WP(C)/41247/2024	ANJAN KUMAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
456	D-WP(C)/41248/2024	MADHAB CHANDRA ACHARYA VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //	
457	D-WP(C)/41250/2024	PRATIMA SETHI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
458	D-WP(C)/41251/2024	AKSHAYA KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
459	D-WP(C)/41252/2024	HAREKRUSHNA DAS VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //	
460	D-WP(C)/41253/2024	HARA MOHAN ROUT VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
461	D-WP(C)/41256/2024	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
462	D-WP(C)/41257/2024	M/S. CHARIDHAN COMPANY, GANJAM VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	
463	D-WP(C)/41258/2024	GOKUL NAIK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //	
464	D-WP(C)/41261/2024	AMAR KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
465	D-WP(C)/41262/2024	JANAKI RAY BAGEL BABU	BIBEKANANDA BHUYAN	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/41263/2024	ANSUMAN DAS	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		ANJANA MOHANTY		//	
467	D-WP(C)/41264/2024	ABHAY MALICK	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		THE BRANCH MANAGER HINDUJA FINANCE LTD		//	
468	D-WP(C)/41267/2024	SAILABALA JENA	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
		GWNWRAL MANAGER SRG EARTH RESOURCES PVT. LTD., ANGUL		//	
469	D-WP(C)/41268/2024	ALIVA DAS	RAGHUNATH BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/41270/2024	LAKSHMI BAURI	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/41272/2024	AKRUR NAIK @ NAYAK	SANTOSH CHANDRA ATABUDHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/41274/2024	BIJU PATTNAIK MEDICAL TECHNOLOGY BARIPADA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/41275/2024	ALIVA DAS	RAGHUNATH BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/41277/2024	DHULIRAM NAIK	SANTOSH CHANDRA ATABUDHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/41279/2024	MAHESWAR PANIGRAHI	PRATIK DASH	//	
		VS	VS	0	
		GOVT. OF ODISHA		//	
476	D-WP(C)/41281/2024	BIBHASINI DAS	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/41282/2024	STATE OF ODISHA ABHISEK MOHANTY VS	MOHIT AGARWAL VS	// // ()	
478	D-WP(C)/41286/2024	INSPECTOR GENERAL OF REGISTRATION, REVENUE BUILDING, CUTTACK MAMATA BEHERA VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
479	D-WP(C)/41287/2024	STATE OF ODISHA SUBASH CHANDRA DEHURY VS	MOHIT AGARWAL VS	// // ()	
480	D-WPCRL/28935/2024 WPCRL/118/2024	INSPECTOR GENERAL OF REGISTRATION, BOARD OF REVENUE BUILDING, CUTTACK TAPASWAIN SAHU VS	TUSAR KUMAR MISHRA VS	// // /0 ()	
481	D-ABLAPL/28822/2024	STATE OF ODISHA RAKSHYA BEHERA VS	PRASANTA KUMAR ROUTH VS	// // ()	AOD20240000391C202400087
482	D-ABLAPL/28825/2024	STATE OF ODISHA DUKHA@DUKHA TIRKEY VS	UMA SHANKAR PATEL VS	// // ()	AOR20220000263C202400049
483	D-ABLAPL/28827/2024	STATE OF ODISHA JAYADEB MEHER VS	PRATIMA NAYAK VS	// // ()	barpalli /247 /2023
484	D-ABLAPL/28829/2024	STATE OF ODISHA SOU MYARANJAN SWAIN VS	SAROJ KUMAR PATI VS	// // ()	BARGARH /487 /2024
485	D-ABLAPL/28830/2024	STATE OF ODISHA DEBASHIS BARIK VS	RAJENDRA NARAYAN ROUTH VS	// // ()	BRAHMAGIRI /465 /2024
486	D-ABLAPL/28831/2024	STATE OF ODISHA RIYAJATTA ALI KHAN @ RIYAJAT ALI KHAN VS	RAJENDRA NARAYAN ROUTH VS	// // ()	GOP /249 /2024
487	D-ABLAPL/28833/2024	STATE OF ODISHA SANTANU DUARI VS	SAROJ RANJAN SUBUDHI VS	// // ()	PIPLI /409 /2024
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :23/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
488	D-ABLAPL/28835/2024	ANANTA KUMAR SINGH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA SADAR /202 /2023 () //	AOR20220001558C202400146
489	D-ABLAPL/28836/2024	ZAFAR QUADIR @ ZAFAR QUADIRY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SIMULIA /180 /2024 () //	AOR20220001558C202400147
490	D-ABLAPL/28839/2024	AJAY KHARA VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /92 /2024 () //	
491	D-ABLAPL/28840/2024	SILU SAHU VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	ANGUL SADAR PS /568 /2021 () //	
492	D-ABLAPL/28842/2024	SWADHIN JENA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	KHANDAGIRI P.S. /628 /2024 () //	
493	D-ABLAPL/28843/2024	BIRANCHI NARAYAN BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATSINGPUR /854 /2024 () //	
494	D-ABLAPL/28844/2024	BATAKRUSHNA SETHI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /174 /2023 () //	
495	D-ABLAPL/28845/2024	SOUMYARANJAN NAYAK VS STATE OF ODISHA	GOKHA BEHERA VS	/ /0 () //	
496	D-ABLAPL/28848/2024	SUBHAMJIT KARAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KUAKHIA /217 /2024 () //	
497	D-ABLAPL/28849/2024	SUBHAMJIT KARAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KUAKHIA /467 /2023 () //	
498	D-ABLAPL/28850/2024	SUBHAMJIT KARAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KUAKHIA /134 /2024 () //	
499	D-ABLAPL/28851/2024	SUBHAMJIT KARAN	SAROJ KUMAR DASH	KUAKHIA /68 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
500	D-ABLAPL/28852/2024	STATE OF ODISHA SUBHAMJIT KARAN	SAROJ KUMAR DASH	KUAKHIA /214 /2024	
		VS	VS	()	
501	D-ABLAPL/28853/2024	STATE OF ODISHA AJAYA KUMAR MOHANTY	SAROJ KUMAR DASH	KHURDA MODEL /328 /2024	
		VS	VS	()	
502	D-ABLAPL/28855/2024	STATE OF ODISHA SUBHAMJIT KARAN	SAROJ KUMAR DASH	KUAKHIA /213 /2024	
		VS	VS	()	
503	D-ABLAPL/28856/2024	STATE OF ODISHA ANIL KUMAR JENA	SAROJ KUMAR DASH	NIRAKARPUR /217 /2024	
		VS	VS	()	
504	D-ABLAPL/28857/2024	STATE OF ODISHA SUBHAMJIT KARAN	SAROJ KUMAR DASH	KUAKHIA /334 /2023	
		VS	VS	()	
505	D-ABLAPL/28860/2024	STATE OF ODISHA MANUSHREE GHOSH	BISIKESAN PRADHAN	MARKAT NAGAR /171 /2024	
		VS	VS	()	
506	D-ABLAPL/28862/2024	STATE OF ODISHA MANGULU SIO@ MANGALA	BIRAJA PRASANNA DAS	CHANDILI /214 /2024	
		VS	VS	()	
507	D-ABLAPL/28865/2024	STATE OF ODISHA TAPAN KUMAR BARIK	PARSURAM PARIJA	NAUGAON /251 /2024	
		VS	VS	()	
508	D-ABLAPL/28867/2024	STATE OF ODISHA ARATI MANDAL	DEBIDUTTA MOHAPATRA	BADAGODA P.S. /616 /2024	
		VS	VS	()	
509	D-ABLAPL/28871/2024	STATE OF ODISHA RAJ ANKIT SATAPATHY	BISWARANJAN DALAI	JHIRPANI P.S. /125 /2024	
		VS	VS	()	
510	D-ABLAPL/28873/2024	STATE OF ODISHA ANITA SATAPATHY	BISWARANJAN DALAI	JHIRPANI P.S. /125 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/28878/2024	STATE OF ODISHA SONALI PANDA VS	JANGYA PRAKASH PARIDA VS	// GRAM GANJAM /207 /2024 ()	
512	D-ABLAPL/28880/2024	STATE OF ODISHA JUGESWAR RANA VS	DURGA PRASAD PATNAIK VS	// DEOGAON /205 /2024 ()	
513	D-ABLAPL/28882/2024	STATE OF ODISHA SURAJ KUMAR PATEL VS	DIPANKAR ACHARYA VS	// BHASMA /146 /2024 ()	
514	D-ABLAPL/28885/2024	STATE OF ODISHA RAJAN BEHERA @ SURYAKANTA BEHERA VS	ARIJEET MISHRA VS	// RAJKANIKA /384 /2024 ()	
515	D-ABLAPL/28886/2024	STATE OF ODISHA GOBINDA KUMURA VS	DIPANKAR ACHARYA VS	// BHASMA /248 /2024 ()	
516	D-ABLAPL/28889/2024	STATE OF ODISHA ASHISH KUMAR GIRI VS	ANJAN KUMAR BISWAL VS	// BARIPADA SADAR /168 /2024 ()	
517	D-ABLAPL/28891/2024	STATE OF ODISHA HIMANSHU SEKHARA PANDA @ HIMANSHU SEKHARA PANDA VS	JANGYA PRAKASH PARIDA VS	// GRAM GANJAM /207 /2024 ()	
518	D-ABLAPL/28896/2024	STATE OF ODISHA RAJESH KUMAR PRADHAN VS	PRASANTA KUMAR MOHANTY (2) VS	// TALASARI MARINE /84 /2024 ()	
519	D-ABLAPL/28898/2024	STATE OF ODISHA RABINDRA KUMAR SAMAL VS	BYOMAKESH TRIPATHY VS	// MATHILI /180 /2024 ()	
520	D-ABLAPL/28904/2024	STATE OF ODISHA KRUSHNA PRADHAN @ KHANDA VS	SANJIT MISHRA VS	// MARINE PENTHAKATA /83 /2024 ()	
521	D-ABLAPL/28905/2024	STATE OF ODISHA SUBASH CHANDRA NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	// BADAGODA P.S. /397 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/28906/2024	SK.ARFAN @ SEK. ARFAN VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /131 /2024 () //	
523	D-ABLAPL/28912/2024	GANGA PALAKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400120
524	D-ABLAPL/28913/2024	LANKA MOHAN RANGA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /278 /2024 () //	AOR20220001631C202400119
525	D-ABLAPL/28914/2024	JANAKI BAG @ JANAKIRAM BAG VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARGARH /352 /2024 () //	
526	D-ABLAPL/28916/2024	TOPHAN BEHERA @TOFAN BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /592 /2024 () //	AOR20220001631C202400123
527	D-ABLAPL/28917/2024	SURENDRA BHATRA VS STATE OF ODISHA	ALOK KUMAR KAR VS	KUNDEI /86 /2024 () //	
528	D-ABLAPL/28921/2024	PANDAB SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 () //	
529	D-ABLAPL/28923/2024	TASLIM ARIF VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /726 /2024 () //	
530	D-ABLAPL/28925/2024	SASHI BHUSAN KAR VS STATE OF ODISHA	JANMEJAYA RAY VS	KHURDA MODEL /337 /2024 () //	
531	D-ABLAPL/28926/2024	DILIP PRADHAN @ MITU PRADHAN VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /480 /2024 () //	
532	D-ABLAPL/28928/2024	L. KANAKAMA PATRA @ L. MAHALACHMI PATRA VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /304 /2024 () //	
533	D-ABLAPL/28931/2024	KUNA NAIK	RABI NARAYAN BEHERA	BANARAPAL /330 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-ABLAPL/28932/2024	STATE OF ODISHA SANJAY KUMAR SAHOO	SAUMYA RANJAN PRADHAN	//	AOD20240000490C202400005
		VS	VS	()	
535	D-ABLAPL/28933/2024	STATE OF ODISHA REENA KUMARI PANDA @ @ RINA PANDA	JANGYA PRAKASH PARIDA	//	
		VS	VS	()	
536	D-ABLAPL/28937/2024	STATE OF ODISHA SANTOSH KUMAR MAHAPATRA	ANUP KUMAR PATTNAIK	//	
		VS	VS	()	
537	D-ABLAPL/28938/2024	STATE OF ODISHA JHARANA MANDAL	PRAJIT KUMAR PRADHAN	//	
		VS	VS	()	
538	D-ABLAPL/28940/2024	STATE OF ODISHA S. ASHOK KUMAR DORA @ ASHOK DORA	PUSPAMITRA MOHAPATRA	//	
		VS	VS	()	
539	D-ABLAPL/28942/2024	STATE OF ODISHA SUNIL CHANDA PANDA	JANGYA PRAKASH PARIDA	//	
		VS	VS	()	
540	D-ABLAPL/28943/2024	STATE OF ODISHA ASHISH KUMAR DAS @ ASHIS KUMAR DASH	TANMAYA KUMAR MOHANTY	//	
		VS	VS	()	
541	D-ABLAPL/28944/2024	STATE OF ODISHA LAMBODHAR @ LAMBUDHAR BANCHHOR	MANOJ KUMAR PANDA	//	
		VS	VS	()	
542	D-ABLAPL/28948/2024	STATE OF ODISHA MD. ISHAN @ ISHAN SAHID	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
543	D-ABLAPL/28950/2024	STATE OF ODISHA MUKUL KUMAR	SAIBRATA RATH	//	
		VS	VS	()	
544	D-ABLAPL/28957/2024	STATE OF ODISHA KANHU CHARAN BADATYA @ KANHU BADATYA	SANJAY KUMAR PRADHAN	//	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/28960/2024	STATE OF ODISHA RAJENDRA PRADHAN VS	SANJAY KUMAR PRADHAN VS	// JARADA /281 /2024 ()	
546	D-ABLAPL/28961/2024	STATE OF ODISHA NARENDRA KUMAR SAHU VS	JAYANTA KUMAR BAL VS	// BERHAMPUR SADAR /299 /2024 ()	
547	D-ABLAPL/28964/2024	STATE OF ODISHA DEBJANI PRAHARAJ VS	DEBA KUMAR RATH VS	// KHURDA SADAR /216 /2024 ()	
548	D-ABLAPL/28967/2024	STATE OF ODISHA TAHASIL @ TASIL BAGHAR VS	PRADEEP KUMAR KHUNTIA VS	// / 0 ()	
549	D-ABLAPL/28969/2024	STATE OF ODISHA BHASKAR SETHY VS	DEBA KUMAR RATH VS	// KHALLIKOTE /322 /2024 ()	
550	D-ABLAPL/28970/2024	STATE OF ODISHA JANMENJAYA SAHOO @ BABU VS	PRAVASH CHANDRA JENA VS	// NISCHINTAKOILI /190 /2024 ()	
551	D-ABLAPL/28972/2024	STATE OF ODISHA ANANTA LAYA VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /72 /2024 ()	
552	D-ABLAPL/28974/2024	STATE OF ODISHA SUKHSAGAR PRASAD SHARMA VS	SARAT CHANDRA MEKAP VS	// / 0 ()	
553	D-ABLAPL/28976/2024	STATE OF ODISHA RITIK BISWAL VS	KSHIROD KUMAR ROUT VS	// DELANGA /325 /2024 ()	
554	D-ABLAPL/28981/2024	STATE OF ODISHA TIKINA PARIDA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /212 /2024 ()	
555	D-ABLAPL/28982/2024	STATE OF ODISHA DURJYA KAKARIA VS STATE OF ODISHA	ANIRUDHA DAS VS	// BISSAMCUTTACK /71 /2013 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/28983/2024	SIBA BHATRA @ SIBA BATRA VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /174 /2024 () //	
557	D-ABLAPL/28986/2024	PRAMOD KUMAR PANDA VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /70 /2024 () //	
558	D-ABLAPL/28987/2024	DURGA CHARAN SAHOO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// () //	AOD20240000490C202400006
559	D-ABLAPL/28990/2024	KANHU CHARAN PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /109 /2019 () //	
560	D-ABLAPL/28992/2024	DEEPAK SAMAL VS STATE OF ODISHA	DIBYAJYOTI SWAIN VS	TANGI /203 /2024 () //	
561	D-ABLAPL/28996/2024	HEMANTA BEHERA VS STATE OF ODISHA	BIJAY JENA VS	RAJNAGAR /330 /2024 () //	
562	D-ABLAPL/28997/2024	BAIKUNTHA ROUSTRAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLAGARH P.S. /102 /2024 () //	
563	D-ABLAPL/29005/2024	HEMANTA PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALIAPAL /174 /2024 () //	
564	D-ABLAPL/29007/2024	JOGESWAR MEHER @ JOGESH MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND ECONOMIC OFFENCES /7 /2023 () //	
565	D-ABLAPL/29010/2024	RANJAN MUDULI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAGHUNATHPUR /219 /2024 () //	
566	D-ABLAPL/29012/2024	BHARAT KANHAR @ BHARATA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2023 () //	
567	D-ABLAPL/29013/2024	PINTU @ BIKASH KUMAR ROUSTRAY	SAROJ KUMAR PADHI	BEGUNIA P.S. /245 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/29014/2024	RAJENDRA SINGHA	SURYAKANTA DWIBEDI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/29016/2024	RULU PRADHAN @SHUBHENDRA KUMAR PRADHAN	HANS ZAFARULLA	BERHAMPUR /73 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/29019/2024	ASHOK KUMAR BEHERA	SANGRAM KESHARI ROUT	BORIGUMMA /207 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/29026/2024	SUSHREE DEEPALI @ DIPALI DAS	TUKUNA KUMAR MISHRA	THELKOLOI PS /263 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/29029/2024	DEEPANJAN SAMANTARAY	JAGAJIBAN PRADHAN	KAKATAPUR /184 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/29033/2024	JYOTIREKHA ROUT	RAMESH SAHOO	KUAKHIA /389 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/29037/2024	KHETROJ KUMAR MAJHI	SUSHANTA KUMAR PRADHAN	KESINGA /294 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/29044/2024	JAGADISH MOHANTY	PRATAP KUMAR NAYAK	LAHUNIPADA /173 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/29046/2024	DHRUBA CHRAN JENA @ DHRUBA KISHORE JENA	RAJALAXMI BISWAL	KANIHA /323 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/29049/2024	BHASKAR SETHY	BHARAT JALLI	KHALLIKOTE /322 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/29051/2024	BAPI @ NIRANJAN BEHERA	SANJAY KUMAR PATTANAIAK	TANGI /202 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/29052/2024	STATE OF ODISHA NILANCHALA PAN VS	DEVASHIS PANDA VS	// JUNAGARH /369 /2024 ()	
580	D-ABLAPL/29056/2024	STATE OF ODISHA CHANDRA SEKHAR MISHRA VS	AMIT KUMAR NATH VS	// MAHILA PS SAMBALPUR /67 /2024 ()	
581	D-ABLAPL/29057/2024	STATE OF ODISHA BEDABYASA ROUT VS	MANOJ VERMA VS	// THELKOLOI PS /263 /2024 ()	
582	D-ABLAPL/29058/2024	STATE OF ODISHA BISAL @ BIDHAN KUMAR PAIKARAY VS	BIJAY KUMAR BEHERA VS	// KHANDAGIRI P.S. /628 /2024 ()	
583	D-ABLAPL/29059/2024	STATE OF ODISHA SURYA KANTA GUMANSINGH @ SURYAKANTA @ BUBAY VS	BIJAY KUMAR BEHERA VS	// KHANDAGIRI P.S. /628 /2024 ()	
584	D-ABLAPL/29062/2024	STATE OF ODISHA SUNIL NAYAK VS	TIRTH KUMAR SAHU VS	// / /0 ()	
585	D-ABLAPL/29065/2024	STATE OF ODISHA CHAKA @ CHAKANAYAN PARIDA VS	SANJIB KUMAR BHANJADEO VS	// POLASARA PS /61 /2010 ()	
586	D-ABLAPL/29066/2024	STATE OF ODISHA BHISMA NARAYAN JENA VS	TIRTH KUMAR SAHU VS	// INFOVALLY UPD BHUBANESWAR /217 /2024 ()	
587	D-ABLAPL/29067/2024	STATE OF ODISHA CHATRUBHUJA SAHOO VS	BIBEKANANDA MAHAPATRA VS	// TOMKA /114 /2024 ()	
588	D-ABLAPL/29069/2024	STATE OF ODISHA DILLIP JENA VS	BIBEKANANDA MAHAPATRA VS	// JAJPUR ROAD /552 /2024 ()	
589	D-ABLAPL/29071/2024	STATE OF ODISHA SANJAYA NAHAK @ SANJAYA KUMAR NAHAK VS	SANJIB KUMAR BHANJADEO VS	// CHATRAPUR /170 /2023 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
590	D-ABLAPL/29076/2024	RAJEN DHARUA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	KHETRARAJPUR /186 /2024 () //	
591	D-ABLAPL/29078/2024	AMIT KUMAR NAYAK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	MOHANA /27 /2012 () //	
592	D-ABLAPL/29079/2024	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	LALITENDU BHUYAN VS	/ /0 () //	
593	D-ABLAPL/29081/2024	ASHOK MALLIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BANKI /93 /2020 () //	

# ORISSA HIGH COURT

**MISC CASES FILED on :23/09/2024**

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SMRUTI MOHANTY	17/2024
2	D-OTAPL/41162/2024 OTAPL/ /	PRINCIPAL COMMISSIONER, CGST AND CENTRAL TAXES MP	DEBASIS TRIPATHY, SR, S.C.(GST, C.T AND CUSTOM)	112/2024
3	D-OTAPL/41162/2024 OTAPL/ /	PRINCIPAL COMMISSIONER, CGST AND CENTRAL TAXES MP	DEBASIS TRIPATHY, SR, S.C.(GST, C.T AND CUSTOM)	113/2024
4	D-JCRLA/134/2023 JCRLA/134/2023	JALA MUNDA MP	MR.SUSANTA KUMAR TRIPATHY	189/2024
5	D-CRLMP/28962/2024 CRLMP/ /	PANKAJ MALLICK @ PANKAJA KUMAR MP	PRANAT KUMAR MOHANTY	218/2024
6	D-TRP(C)/41172/2024 TRP(C)/ /	SWAGATIKA MOHAPATRA MP	SMRUTI RANJAN ROUT	301/2024
7	D-TRP(C)/41185/2024 TRP(C)/ /	DIPTI PRIYADARSINI PANDA MP	SOUBHAGYA KUMAR DASH	302/2024
8	D-TRP(C)/41283/2024 TRP(C)/ /	JITAMITRA SWAIN MP	GOURAV DASH	303/2024
9	D-LAA/23/2014 LAA/23/2014	RAMESH CH.PANDA MP	M/S.BALARAM OJHA,SMRUTI RANJAN MOHAPATRA,P.K.TRIPATHY,	335/2024
10	D-LAA/22/2014 LAA/22/2014	RAMESH CH.PANDA MP	M/S.PABITRA KUMAR NAYAK,H.B.DAS,A.C.R.DAS,K.K.JENA	336/2024
11	D-LAA/41292/2024 LAA/ /	BASANTA KUMAR LENKA MP	PRANAYANEE DASMOHAPATRA	337/2024
12	D-RVWPET/41273/2024 RVWPET/ /	OHPL, KHURDA MP	R.K.KANUNGO	337/2024
13	D-RVWPET/41273/2024 RVWPET/ /	OHPL, KHURDA MP	R.K.KANUNGO	338/2024
14	D-RPFAM/41120/2024 RPFAM/ /	BHAGABAN MANTRY MP	PRINOY MOHANTY	409/2024
15	D-RPFAM/41280/2024 RPFAM/ /	SANTOSH KUMAR PRAHARAJ MP	BYOMAKESH TRIPATHY	410/2024
16	D-MATA/41088/2024 MATA/ /	JYOTI REKHA MANDAL MP	SURYAKANTA DWIBEDI	438/2024
17	D-MATA/41291/2024 MATA/ /	SAMBIT KUMAR MP	BRAHMANANDA TRIPATHY	439/2024
18	D-CMAPL/21853/2024 CMAPL/180/2024	DWARIKA DAS PODDAR MP	DR. BESURA DAS	455/2024
19	D-CMAPL/41169/2024 CMAPL/ /	NITYANANDA PATRA MP	PITAMBAR PATRA	456/2024
20	D-CMAPL/41214/2024 CMAPL/ /	PREMALATA MISHRA MP	SUSANTA KUMAR DASH	457/2024
21	D-CMAPL/41214/2024 CMAPL/ /	PREMALATA MISHRA MP	SUSANTA KUMAR DASH	458/2024
22	D-CMAPL/41293/2024 CMAPL/ /	ORISSA CONCRETES PRODUCTS PVT. LTD MP	DEBASIS TRIPATHY	459/2024
23	D-FAO/33678/2024 FAO/370/2024	D.M.,NEW INDIA ASSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	830/2024
24	D-FAO/36575/2024 FAO/ /	UNION OF INDIA MP	DEBASIS TRIPATHY,C.G.C	831/2024
25	D-FAO/36575/2024 FAO/ /	UNION OF INDIA MP	DEBASIS TRIPATHY,C.G.C	832/2024
26	D-FAO/36575/2024	UNION OF INDIA	DEBASIS TRIPATHY,C.G.C	

27	FAO/ / D-FAO/41048/2024	MP LEGAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	CEOPMPCAMNDRA,SANTANCKRAY	833/2024
28	FAO/ / D-FAO/41048/2024	MP LEGAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	CEOPMPCAMNDRA,SANTANCKRAY	834/2024
29	FAO/ / D-FAO/41050/2024	MP LEGAL MANAGER,NEW INDIA ASSURANCE CO. LTD.	CEOPMPCAMNDRA,SANTANCKRAY	835/2024
30	FAO/ / D-FAO/41050/2024	MP LEGAL MANAGER,NEW INDIA ASSURANCE CO. LTD.	CEOPMPCAMNDRA,SANTANCKRAY	836/2024
31	FAO/ / D-FAO/41050/2024	MP LEGAL MANAGER,NEW INDIA ASSURANCE CO. LTD.	CEOPMPCAMNDRA,SANTANCKRAY	837/2024
32	FAO/446/2024 D-FAO/35685/2024	MP DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CO. LTD.	INDRANIKSHEKHWANTMOHTANIBBSR	838/2024
33	FAO/447/2024 D-FAO/35819/2024	MP MANAGER(T.P. HUB),M/S. ORIENTAL INSURANCE CO. LTD.	INDRANIKSHEKHWANTMOHTANIBBSR	839/2024
34	FAO/406/2024 D-FAO/36551/2024	MP THE MANAGER (T.P. CELL) M/S NEW INDIA ASSURANCE CO. LTD.	INDRANIKSHEKHWANTMOHTANIBBSR	840/2024
35	SA/390/1999 D-SA/390/1999	MP RAMESH KAPOOR	M/S.N.C.PATI	841/2024
36	SA/207/1997 D-SA/207/1997	MP KHETRABASI	BHAWANI SANKAR PANIGRAHI	845/2024
37	SA/207/1997 D-SA/207/1997	MP KHETRABASI	M/S.BIDYADHAR MISRA	846/2024
38	SA/207/1997 D-SA/207/1997	MP KHETRABASI	M/S.BIDYADHAR MISRA	847/2024
39	SA/207/1997 D-SA/207/1997	MP KHETRABASI	M/S.BIDYADHAR MISRA	848/2024
40	SA/207/1997 D-SA/207/1997	MP KHETRABASI	M/S.BIDYADHAR MISRA	849/2024
41	SA/207/1997 D-SA/207/1997	MP KHETRABASI	M/S.BIDYADHAR MISRA	850/2024
42	SA/324/2001 D-SA/324/2001	MP LORD THAKUR GOPINATH	M/S M.K.PATI, D.K.PANI, R.MOHAPATRA, J.SAHOO	851/2024
43	SA/324/2001 D-SA/324/2001	MP LORD THAKUR GOPINATH	M/S M.K.PATI, D.K.PANI, R.MOHAPATRA, J.SAHOO	852/2024
44	SA/324/2001 D-SA/324/2001	MP LORD THAKUR GOPINATH	M/S M.K.PATI, D.K.PANI, R.MOHAPATRA, J.SAHOO	853/2024
45	SA/324/2001 D-SA/324/2001	MP LORD THAKUR GOPINATH	M/S M.K.PATI, D.K.PANI, R.MOHAPATRA, J.SAHOO	854/2024
46	CRLREV/ / D-CRLREV/28820/2024	MP INDRAMANI BUDEK	ADITI HOTA	855/2024
47	CRLREV/ / D-CRLREV/28876/2024	MP PRASANTA KUMAR PANIGRAHI	MOHENDRA KUMAR MOHAPATRO	882/2024
48	CRLREV/ / D-CRLREV/28877/2024	MP GANDETI BANGARU	BIRAJA PRASANNA DAS	883/2024
49	CRLREV/ / D-CRLREV/28877/2024	MP GANDETI BANGARU	BIRAJA PRASANNA DAS	884/2024
50	CRLREV/ / D-CRLREV/28887/2024	MP JAGANNATH PANIGRAHI	MANOJ KUMAR PATI	885/2024
51	CRLREV/521/2024 D-CRLREV/28167/2024	MP SUBAS CHANDRA SAHOO	BISHNU PRASAD PRADHAN	886/2024
52	CRLREV/38/2022 D-CRLREV/38/2022	MP P.KOTESWAR RAO SUBUDHI		887/2024
53	CRLREV/ / D-CRLREV/28930/2024	MP SEESHIL KUMAR KAR	PRADEEP KUMAR KUNDU	888/2024
54	CRLREV/ / D-CRLREV/28959/2024	MP SUSHANTA KUMAR SETHI	DHARMENDRA SETHY	889/2024
55	CRLREV/ / D-CRLREV/28966/2024	MP PRABAL KUMAR ROUT	BISWABHUSAN DAS	890/2024
56	CRLREV/529/2024 D-CRLREV/28971/2024	MP PRASHANT SAHOO@PRASANT KUMAR SAHOO	MANOJ KUMAR ROUT	891/2024
57	CRLREV/ / D-CRLREV/26082/2024	MP SUKANTA KUMAR ROUT @ SUKANT KUMAR ROUT	MANOJ KUMAR ROUT	892/2024
		MP SUKANTA KUMAR ROUT @ SUKANT KUMAR ROUT	MANOJ KUMAR ROUT	893/2024

58	D-CRLREV/29041/2024 CRLREV/ /	MUNFED MP	BIDYALOK MOHAPATRA	894/2024
59	D-CRLREV/29041/2024 CRLREV/ /	MUNFED MP	BIDYALOK MOHAPATRA	895/2024
60	D-CRLREV/29041/2024 CRLREV/ /	MUNFED MP	BIDYALOK MOHAPATRA	896/2024
61	D-CRLREV/29047/2024 CRLREV/ /	AMANAT MP	BIDYALOK MOHAPATRA	897/2024
62	D-CRLREV/29047/2024 CRLREV/ /	AMANAT MP	BIDYALOK MOHAPATRA	898/2024
63	D-CRLREV/29047/2024 CRLREV/ /	AMANAT MP	BIDYALOK MOHAPATRA	899/2024
64	D-CRLREV/29054/2024 CRLREV/ /	AMAR ALI @ TAUFIQ MP	BIDYALOK MOHAPATRA	900/2024
65	D-CRLREV/29054/2024 CRLREV/ /	AMAR ALI @ TAUFIQ MP	BIDYALOK MOHAPATRA	901/2024
66	D-CRLREV/29054/2024 CRLREV/ /	AMAR ALI @ TAUFIQ MP	BIDYALOK MOHAPATRA	902/2024
67	D-RSA/225/2002 RSA/225/2002	KALI CHARAN MAHANTA MP	M/S.SRINIVAS MISRA2	1099/2024
68	D-RSA/225/2002 RSA/225/2002	KALI CHARAN MAHANTA MP	M/S.SRINIVAS MISRA2	1100/2024
69	D-RSA/225/2002 RSA/225/2002	KALI CHARAN MAHANTA MP	M/S.SRINIVAS MISRA2	1101/2024
70	D-RSA/41072/2024 RSA/ /	BINAPANI MOHANTA MP	ARIJEET MISHRA	1102/2024
71	D-RSA/486/2017 RSA/486/2017	RAMESH LAL SAHOO MP	M/S.G.N.MISHRA	1103/2024
72	D-RSA/488/2023 RSA/488/2023	BIPRA DHUNGA MP	DWARIKA PRASAD MOHANTY	1104/2024
73	D-RSA/485/2014 RSA/485/2014	SAILABALA BHANJA MP	M/S.M.BALAKRISHNA RAO	1105/2024
74	D-RSA/485/2014 RSA/485/2014	SAILABALA BHANJA MP	M/S.M.BALAKRISHNA RAO	1106/2024
75	D-RSA/485/2014 RSA/485/2014	SAILABALA BHANJA MP	M/S.M.BALAKRISHNA RAO	1107/2024
76	D-RSA/321/2023 RSA/321/2023	GAGAN BIHARI SAHOO MP	BIBEKANANDA BHUYAN	1108/2024
77	D-RSA/320/2023 RSA/320/2023	GAGAN BIHARI SAHOO MP	BIBEKANANDA BHUYAN	1109/2024
78	D-RSA/320/2023 RSA/320/2023	GAGAN BIHARI SAHOO MP	BIBEKANANDA BHUYAN	1110/2024
79	D-RSA/321/2023 RSA/321/2023	GAGAN BIHARI SAHOO MP	BIBEKANANDA BHUYAN	1111/2024
80	D-RSA/321/2023 RSA/321/2023	GAGAN BIHARI SAHOO MP	BIBEKANANDA BHUYAN	1112/2024
81	D-RSA/320/2023 RSA/320/2023	GAGAN BIHARI SAHOO MP	BIBEKANANDA BHUYAN	1113/2024
82	D-RSA/320/2023 RSA/320/2023	GAGAN BIHARI SAHOO MP	BIBEKANANDA BHUYAN	1114/2024
83	D-RSA/321/2023 RSA/321/2023	GAGAN BIHARI SAHOO MP	BIBEKANANDA BHUYAN	1115/2024
84	D-CMP/1592/2023 CMP/1592/2023	ARUN KUMAR MP	SOUMYA MISHRA	1155/2024
85	D-CMP/1194/2019 CMP/1194/2019	BIKALI @ BIKAL SAHOO MP	M/S.N.K.SAHU	1156/2024
86	D-CMP/41188/2024 CMP/ /	DURGAMANI JENA MP	PRAVASH CHANDRA JENA	1157/2024
87	D-CMP/41215/2024 CMP/ /	B.HARI PATRO MP	SASMITA NANDA	1158/2024
88	D-BLAPL/21118/2024 BLAPL/7725/2024	SWADHIN PUJHARI MP		1248/2024
89	D-BLAPL/22149/2024	KRISHNA NAIK	ASHOK DAS	

	BLAPL/7531/2024	MP		1249/2024
90	D-BLAPL/13298/2024	BIKASH EKKA	UMAKANTA BARIK	
	BLAPL/4389/2024	MP		1250/2024
91	D-BLAPL/24512/2024	PANCHANANA BISOI	AMULYA RATNA PANDA	
	BLAPL/8382/2024	MP		1251/2024
92	D-BLAPL/18667/2024	MITHUN MAJHI		
	BLAPL/6414/2024	MP		1252/2024
93	D-BLAPL/9781/2024	BABU K		
	BLAPL/3171/2024	MP		1253/2024
94	D-BLAPL/23550/2024	SANIA @ DEBASHIS DAS	BISWABHUSAN DAS	
	BLAPL/8067/2024	MP		1254/2024
95	D-BLAPL/13615/2023	BIRENDRA SINGH	SAROJ KUMAR PADHY	
	BLAPL/13615/2023	MP		1255/2024
96	D-BLAPL/10517/2024	PRASANTA KUMAR TANDI		
	BLAPL/3649/2024	MP		1256/2024
97	D-BLAPL/7318/2024	SURYAKANTA PRADHAN	HRUDANANDA MOHAPATRA	
	BLAPL/3473/2024	MP		1257/2024
98	D-BLAPL/29039/2024	BABU @ RAMA CHANDRA SAHU	KURESH PRASAD DASH	
	BLAPL/ /	MP		1258/2024
99	D-ABLAPL/15301/2024	SUBHAMJIT KARAN		
	ABLAPL/5691/2024	MP		2038/2024
100	D-ABLAPL/10090/2023	PITAS RAITA @ ROHITA		
	ABLAPL/10090/2023	MP		2039/2024
101	D-ABLAPL/4977/2024	JAYA NARAYAN MISHRA		
	ABLAPL/2450/2024	MP		2040/2024
102	D-ABLAPL/7276/2023	BIKRAM SAH @ BIKRAM SA	UMA SHANKAR PATEL	
	ABLAPL/7276/2023	MP		2041/2024
103	D-ABLAPL/22403/2024	BIKASH THAPA	PRASANTA KUMAR ROUSTRAY	
	ABLAPL/8290/2024	MP		2042/2024
104	D-ABLAPL/25610/2024	BHIMASEN SETHY		
	ABLAPL/9368/2024	MP		2043/2024
105	D-ABLAPL/11407/2023	DILIP KUJUR @ ORAM	UMA SHANKAR PATEL	
	ABLAPL/11407/2023	MP		2044/2024
106	D-ABLAPL/19398/2024	HEMANT NAYAK	SANJIT MISHRA	
	ABLAPL/6952/2024	MP		2045/2024
107	D-ABLAPL/22826/2024	SIRAJ SAHAJI @ MITU SAHAJI		
	ABLAPL/8376/2024	MP		2046/2024
108	D-ABLAPL/22824/2024	MOHAMMED JAINUL ABEDIN @ SK.BAU		
	ABLAPL/8371/2024	MP		2047/2024
109	D-ABLAPL/10274/2023	BHAGYASHREE MOHARANA	GOPAL KRISHNA BEHERA	
	ABLAPL/10274/2023	MP		2048/2024
110	D-ABLAPL/17656/2024	EFRAIM @ EPHRAIM BARIK		
	ABLAPL/6235/2024	MP		2049/2024
111	D-ABLAPL/25418/2024	BUNTY @GHANASHYAM DALMIA		
	ABLAPL/9513/2024	MP		2050/2024
112	D-ABLAPL/8256/2024	KUMAR ANIKESH	ARIJEET MISHRA	
	ABLAPL/3079/2024	MP		2051/2024
113	D-ABLAPL/7705/2024	ANANDA CHANDRA SAHOO	SANJIT KUMAR DAS	
	ABLAPL/2946/2024	MP		2052/2024
114	D-ABLAPL/24519/2024	JAGABANDHU MALIK @ JAGABANDHU MALIK	MAHENDRANARAYAN PATEL	
	ABLAPL/8881/2024	MP		2053/2024
115	D-ABLAPL/23724/2024	SHANKAR SWAIN		
	ABLAPL/8730/2024	MP		2054/2024
116	D-ABLAPL/11716/2024	GENDU @ SANJIB PRADHAN		
	ABLAPL/4148/2024	MP		2055/2024
117	D-MACA/40999/2024	TARENI BEWA@JENA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2227/2024
118	D-MACA/41002/2024	BAPUN BHOI@BUPUN BHOI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2228/2024
119	D-MACA/41002/2024	BAPUN BHOI@BUPUN BHOI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2229/2024
120	D-MACA/41005/2024	BISWAJEET JENA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2230/2024

121	D-MACA/41007/2024 MACA/ /	RAJAT KUMAR PARIDA MP	PRADEEP KUMAR MISHRA	2231/2024
122	D-MACA/41010/2024 MACA/ /	MD. ALARAKHA MP	PRADEEP KUMAR MISHRA	2232/2024
123	D-MACA/41013/2024 MACA/ /	BENUDHAR NAYAK MP	PRADEEP KUMAR MISHRA	2233/2024
124	D-MACA/40614/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	2234/2024
125	D-MACA/40083/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., KHEMPASA MP	PRASANTA KUMAR MAHALI	2235/2024
126	D-MACA/41027/2024 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	SUBRAT SATPATHY	2236/2024
127	D-MACA/41027/2024 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	SUBRAT SATPATHY	2237/2024
128	D-MACA/41029/2024 MACA/ /	D.M., NATIONAL INSURANCE COMPANY ISTABRANG MP	SUBRAT SATPATHY	2238/2024
129	D-MACA/41029/2024 MACA/ /	D.M., NATIONAL INSURANCE COMPANY ISTABRANG MP	SUBRAT SATPATHY	2239/2024
130	D-MACA/41049/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	2240/2024
131	D-MACA/41049/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	2241/2024
132	D-MACA/41063/2024 MACA/ /	PRATIMA BEHERA MP	BISHNUBRATA SINHA	2242/2024
133	D-MACA/41085/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., JAMSHEDPUR MP	NIRVAN BEHARI DAS	2243/2024
134	D-MACA/40127/2024 MACA/ /	M/S NEW INDIA ASSURANCE CO.LTD., CUTTACK MP	PRANOD KUMAR TRIPATHY	2244/2024
135	D-MACA/40136/2024 MACA/ /	M/S NEW INDIA ASSURANCE CO.LTD., CUTTACK MP	PRANOD KUMAR TRIPATHY	2245/2024
136	D-MACA/874/2018 MACA/874/2018	MANAS RANJAN PASAYAT MP	M/S.BIRANCHI NARARATH	2246/2024
137	D-MACA/874/2018 MACA/874/2018	MANAS RANJAN PASAYAT MP	M/S.BIRANCHI NARARATH	2247/2024
138	D-MACA/41150/2024 MACA/ /	BANDANA NAYAK MP	BIRANCHI NARAYAN RATH	2248/2024
139	D-MACA/41150/2024 MACA/ /	BANDANA NAYAK MP	BIRANCHI NARAYAN RATH	2249/2024
140	D-MACA/36573/2024 MACA/ /	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD STREET MP	GENERAL INSURANCE CO. LTD., BBSR	2250/2024
141	D-MACA/36578/2024 MACA/ /	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD STREET MP	GENERAL INSURANCE CO. LTD., BBSR	2251/2024
142	D-MACA/36581/2024 MACA/ /	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD STREET MP	GENERAL INSURANCE CO. LTD., BBSR	2252/2024
143	D-MACA/39486/2024 MACA/ /	CHOLA MS GENERAL INSURANCE CO.LTD., KOLHAPUR MP	KUMARIPROY	2253/2024
144	D-MACA/41190/2024 MACA/ /	BAISHNAB CHARAN DAS MP	UMESH PRASAD MISHRA	2254/2024
145	D-MACA/41190/2024 MACA/ /	BAISHNAB CHARAN DAS MP	UMESH PRASAD MISHRA	2255/2024
146	D-MACA/41198/2024 MACA/ /	B.M., NATIONAL INSURANCE CO.LTD., SAMBALPUR MP	BIJOY PRAS MOHAPATRA	2256/2024
147	D-MACA/41198/2024 MACA/ /	B.M., NATIONAL INSURANCE CO.LTD., SAMBALPUR MP	BIJOY PRAS MOHAPATRA	2257/2024
148	D-MACA/41254/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., BENGALURU MP	HITOSH SINHA	2258/2024
149	D-MACA/41260/2024 MACA/ /	M/S., ORIENTAL INSURANCE COMPANY LIMITED MP	DEBASHISH SINHA	2259/2024
150	D-CRLA/27681/2024 CRLA/902/2024	LALIT MOHAN BARAL MP	DEVASHIS PANDA	2405/2024
151	D-CRLA/24674/2024 CRLA/827/2024	CHANDANESWAR NAYAK MP	AMULYA RATNA PANDA	2406/2024
152	D-CRLA/28869/2024	JASINTA TIRKEY	JAGABANDHU SAHU	

	CRLA/ /	MP		2407/2024
153	D-CRLA/28869/2024	JASINTA TIRKEY	JAGABANDHU SAHU	
	CRLA/ /	MP		2408/2024
154	D-CRLA/19837/2024	JAGANATH DASH	SAMBEET PATTANAYAK	
	CRLA/683/2024	MP		2409/2024
155	D-CRLA/19837/2024	JAGANATH DASH	SAMBEET PATTANAYAK	
	CRLA/683/2024	MP		2410/2024
156	D-CRLA/28910/2024	MOHAN MAJHI	ARIJEET MISHRA	
	CRLA/ /	MP		2411/2024
157	D-CRLA/28910/2024	MOHAN MAJHI	ARIJEET MISHRA	
	CRLA/ /	MP		2412/2024
158	D-CRLA/28910/2024	MOHAN MAJHI	ARIJEET MISHRA	
	CRLA/ /	MP		2413/2024
159	D-CRLA/258/2023	BIKI@PRASANTA KUMAR SAHU	SUDEEP KUMAR SARANGI (ASHOK KU. SARANGI)	
	CRLA/258/2023	MP		2414/2024
160	D-CRLA/462/2023	N.SANTOSH KUMAR CHOUDHURY	BIKRAM CHANDRA GHADAI, M/S.TAPAN JYOTI PANI, S.R.PANDA	
	CRLA/462/2023	MP		2415/2024
161	D-CRLA/1276/2023	MANOJ KUMAR PATRA	DEEPAK RANJAN PARIDA	
	CRLA/1276/2023	MP		2416/2024
162	D-CRLA/215/2022	JADA@SHESADEV NAYAK	SOUBHAGYA LAXMI PATTNAIK, SAMVIT MOHANTY	
	CRLA/215/2022	MP		2417/2024
163	D-CRLA/28995/2024	SUBASH CHANDRA MISHRA	KOUSIK ANANDA GURU	
	CRLA/ /	MP		2418/2024
164	D-CRLA/27578/2024	SANTOSH DASH	BISWA KUMAR MISHRA	
	CRLA/ /	MP		2420/2024
165	D-CRLA/27578/2024	SANTOSH DASH	BISWA KUMAR MISHRA	
	CRLA/ /	MP		2421/2024
166	D-CRLA/29031/2024	SUDAYA PRADHAN	AMULYA RATNA PANDA	
	CRLA/ /	MP		2422/2024
167	D-CRLA/29031/2024	SUDAYA PRADHAN	AMULYA RATNA PANDA	
	CRLA/ /	MP		2423/2024
168	D-CRLA/29064/2024	DEBASIS DASH	NITYANANDA MOHAPATRA	
	CRLA/ /	MP		2424/2024
169	D-CRLA/29064/2024	DEBASIS DASH	NITYANANDA MOHAPATRA	
	CRLA/ /	MP		2425/2024
170	D-CRLMC/28818/2024	RITESH BARIK	JANAKI KANTA MAHAPATRA	
	CRLMC/ /	MP		2575/2024
171	D-CRLMC/28847/2024	SUBALA BHUE@SUBALA BHOI	KIRTAN DANG	
	CRLMC/ /	MP		2576/2024
172	D-CRLMC/28834/2024	JAY KRUSHNA SAHU @ JAYA KRUSHNA SAHU	HEMENDRA NARAYAN ROUT	
	CRLMC/ /	MP		2577/2024
173	D-CRLMC/27391/2024	MANASH RANJAN PRUSTY	KSHIROD KUMAR ROUT	
	CRLMC/3647/2024	MP		2578/2024
174	D-CRLMC/18755/2024	BENIYAMOHAN BERRO@BENIYAMOHAN BEERO		
	CRLMC/2456/2024	MP		2579/2024
175	D-CRLMC/28881/2024	DASARATHI NAYAK	DEVASHIS PANDA	
	CRLMC/ /	MP		2580/2024
176	D-CRLMC/28903/2024	SASMITA PRADHAN	PRATEIK PARIJA	
	CRLMC/3657/2024	MP		2581/2024
177	D-CRLMC/26192/2024	MUNA CHOUDHURY@GUMA@BANGRA@AMBIKA		
	CRLMC/3398/2024	MP		2582/2024
178	D-CRLMC/26259/2024	SRINIBASA MALLA	BISWABHUSAN DAS	
	CRLMC/3362/2024	MP		2583/2024
179	D-CRLMC/28936/2024	KUMUDA CHANDRA PANDA	BIDYADHAR MANSING	
	CRLMC/ /	MP		2584/2024
180	D-CRLMC/28936/2024	KUMUDA CHANDRA PANDA	BIDYADHAR MANSING	
	CRLMC/ /	MP		2585/2024
181	D-CRLMC/28941/2024	BIKASH KUMAR ROUT@BIKASH RANJAN MOHANTY	MOHUTI RANJAN MOHANTY	
	CRLMC/ /	MP		2586/2024
182	D-CRLMC/21141/2024	SHYAM SUNDAR JINDAL	ASIT KUMAR DASH	
	CRLMC/2698/2024	MP		2587/2024
183	D-CRLMC/28977/2024	MANJULATA NAYAK	SIDHESWAR RATH	
	CRLMC/ /	MP		2588/2024

184	D-CRLMC/24575/2024 CRLMC/3115/2024	HARI SHANKAR PATTANAIK MP		2589/2024
185	D-CRLMC/29006/2024 CRLMC/ /	ALEKHA CHANDRA SAHU@ALEKHA SAHU MP	UGALA KISHORE PANDA	2590/2024
186	D-CRLMC/29017/2024 CRLMC/ /	GOPAL CHANDRA PATRA@GOPAL KRISHNA MP	BISWAKUMAR MISHRA	2591/2024
187	D-CRLMC/29024/2024 CRLMC/ /	DEBRAJ MEHER @ DEBARAJ MEHER MP	LAXMI NARAYAN PATEL	2592/2024
188	D-CRLMC/29028/2024 CRLMC/ /	SANKHALATA BARIK MP	BIBEKANANDA MAHAPATRA	2593/2024
189	D-CRLMC/29082/2024 CRLMC/ /	RAJESH BEHERA@RAJESH KUMAR BEHERA MP	RAJANANDA MOHAPATRA	2594/2024
190	D-CRLMC/29085/2024 CRLMC/ /	PROF. (DR.) TRUPTI REKHA SWAIN MP	PRATEIK PARIJA	2595/2024
191	D-WA/39896/2024 WA/2536/2024	RAMA CHANDRA SAHOO MP	BAIJAYANTI MOHANTY	6912/2024
192	D-WA/2789/2023 WA/2789/2023	URMILA KARAN MP	JATINDRA KUMAR MOHAPATRA	6913/2024
193	D-WA/40980/2024 WA/ /	STATE OF ODISHA MP	PURNA CHANDRA DAS, A.S.C.	6914/2024
194	D-WA/40980/2024 WA/ /	STATE OF ODISHA MP	PURNA CHANDRA DAS, A.S.C.	6915/2024
195	D-WA/40980/2024 WA/ /	STATE OF ODISHA MP	PURNA CHANDRA DAS, A.S.C.	6916/2024
196	D-WA/40981/2024 WA/ /	STATE OF ODISHA MP	AJAYA KUMAR NANDA, A.G.A.	6917/2024
197	D-WA/40981/2024 WA/ /	STATE OF ODISHA MP	AJAYA KUMAR NANDA, A.G.A.	6918/2024
198	D-WA/40981/2024 WA/ /	STATE OF ODISHA MP	AJAYA KUMAR NANDA, A.G.A.	6919/2024
199	D-WA/40982/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6920/2024
200	D-WA/40982/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6921/2024
201	D-WA/40982/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6922/2024
202	D-WA/40983/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6923/2024
203	D-WA/40983/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6924/2024
204	D-WA/40984/2024 WA/ /	STATE OF ODISHA MP	MALYA KETAN BALBANTARAY, A.G.A.	6925/2024
205	D-WA/40984/2024 WA/ /	STATE OF ODISHA MP	MALYA KETAN BALBANTARAY, A.G.A.	6926/2024
206	D-WA/40984/2024 WA/ /	STATE OF ODISHA MP	MALYA KETAN BALBANTARAY, A.G.A.	6927/2024
207	D-WA/1178/2022 WA/1178/2022	STATE OF ODISHA MP	DHANANJAYA MUND, AGA	6928/2024
208	D-WA/1178/2022 WA/1178/2022	STATE OF ODISHA MP	DHANANJAYA MUND, AGA	6929/2024
209	D-WA/40985/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATANAIK, A.G.A.	6930/2024
210	D-WA/40985/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATANAIK, A.G.A.	6931/2024
211	D-WA/40985/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATANAIK, A.G.A.	6932/2024
212	D-WA/40986/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATANAIK, A.G.A.	6933/2024
213	D-WA/40986/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATANAIK, A.G.A.	6934/2024
214	D-WA/40986/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATANAIK, A.G.A.	6935/2024
215	D-WA/37625/2024	PRAKASH KUMAR SAHOO	PRABHU PRASANNA BEHERA	

	WA/2414/2024	MP		6936/2024
216	D-WA/41176/2024 WA/ /	SAROJINI DEVI MP	LAXMIKANTA MOHANTY	6937/2024
217	D-WA/41181/2024 WA/ /	BIJAY KUMAR BEHERA MP	LAXMIKANTA MOHANTY	6938/2024
218	D-WA/36419/2024 WA/ /	CHINMAY RANJAN DASH MP	ANUP UDAYA SENAPATI	6939/2024
219	D-WA/36419/2024 WA/ /	CHINMAY RANJAN DASH MP	ANUP UDAYA SENAPATI	6940/2024
220	D-WA/41265/2024 WA/ /	PRESIDENT, ASKA COOPERATIVE CENTRAL BANK LTD MP	ANUP UDAYA SENAPATI	6941/2024
221	D-WA/41189/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6942/2024
222	D-WA/41189/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6943/2024
223	D-WA/41189/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6944/2024
224	D-WA/41288/2024 WA/ /	UDAYANATH PRADHAN MP	MANOJ KUMAR MOHANTY	6945/2024
225	D-WA/41290/2024 WA/ /	SANKARSHAN SAHU MP	AMITAV DAS	6946/2024
226	D-WA/41294/2024 WA/ /	HEMALATA GOCHHAYAT MP	SUBHADUTTA ROURAY	6947/2024
227	D-WP(C)/1436/2024 WP(C)/1195/2024	ANJALI JENA MP	DEBASHISHA HOTA	12803/2024
228	D-WP(C)/40992/2024 WP(C)/ /	SANGEETA PADHI MP	GOPINATH SETHI	12804/2024
229	D-WP(C)/4333/2020 WP(C)/4333/2020	TRINATH MAJHI MP	JITENDRA KUMAR DIGAL	12805/2024
230	D-WP(C)/41000/2024 WP(C)/23808/2024	ASWINI DAS @ ASHIM KU DAS MP	RESHMA BEHERA	12806/2024
231	D-WP(C)/41001/2024 WP(C)/23858/2024	BIRANCHI KUMAR PANIGRAHI MP	SHAKTI DATTA TRIPATHY	12807/2024
232	D-WP(C)/40976/2024 WP(C)/ /	LAXMI NAIK MP	SUJAY SHANKER SINGH DEO	12808/2024
233	D-WP(C)/25526/2024 WP(C)/14547/2024	SANATAN NAYAK MP	SANGRAM KUMAR SINGH	12809/2024
234	D-WP(C)/41006/2024 WP(C)/ /	KESHAB CHANDRA PRADHAN MP	TRILOCHAN NANDA	12810/2024
235	D-WP(C)/40988/2024 WP(C)/ /	DILLIP KUMAR PRADHAN MP	JAGAMOHAN PATTANAIK	12811/2024
236	D-WP(C)/41022/2024 WP(C)/ /	MADHABA CHANDRA PRADHAN MP	NIRAJ KUMAR SETHI	12812/2024
237	D-WP(C)/40978/2024 WP(C)/ /	BHUMISUTA SAHU MP	AMIT PATTNAIK	12813/2024
238	D-WP(C)/41025/2024 WP(C)/ /	KRUSHNA PURUSHOTTAM @ KRISHNA PURUSHOTTAM MP	BRISHORANNA DAS	12814/2024
239	D-WP(C)/41028/2024 WP(C)/ /	RAJAN PRASAD MP	ARUN KUMAR PATRA	12815/2024
240	D-WP(C)/40979/2024 WP(C)/ /	NITESH BISI MP	SRINIVAS MOHANTY	12816/2024
241	D-WP(C)/34331/2024 WP(C)/19506/2024	RANU SETHI MP	SUSHANTA KUMAR MISHRA	12817/2024
242	D-WP(C)/41035/2024 WP(C)/ /	PALTU BEHERA MP	SAILABALA JENA	12818/2024
243	D-WP(C)/41037/2024 WP(C)/ /	THE EXECUTIVE ENGINEER, TPWODL, S.ERASAMBAKURAR MP	PRASAMBAKURAR TRIPATHY	12819/2024
244	D-WP(C)/41038/2024 WP(C)/ /	CHANDRASEKHAR ACHARYA MP	PRAKASH KUMAR MISHRA	12820/2024
245	D-WP(C)/35263/2024 WP(C)/22973/2024	BANABIHARI SWAIN MP	SUDHANSU SEKHAR JENA	12821/2024
246	D-WP(C)/28790/2024 WP(C)/16361/2024	SUBASH CHANDRA SETHI MP	KRISHNA CHANDRA SAHU	12822/2024

247	D-WP(C)/41046/2024 WP(C)/ /	GANESH CHANDRA MOHAPATRA MP	SAROJA KANTA SAMAL	12823/2024
248	D-WP(C)/16088/2024 WP(C)/8804/2024	ANURAKTA JENA MP	M/S/ LAXMIDHAR ROUT, S.K.KAR	12824/2024
249	D-WP(C)/41065/2024 WP(C)/23870/2024	BIBHUTI BHUSAN DAS MP	PRASANNA KUMAR MISHRA	12825/2024
250	D-WP(C)/41067/2024 WP(C)/23872/2024	PRAMOD KUMAR SAHOO @ PRAMOD SAHOO MP	KRUPANANDA GOSWAMY	12826/2024
251	D-WP(C)/22588/2024 WP(C)/13392/2024	SATYANARAYAN PRASAD MP	PRASANTA KUMAR JENA	12827/2024
252	D-WP(C)/33550/2023 WP(C)/33550/2023	LADU GOUDA MP	SUBASH CHANDRA ACHARYA	12828/2024
253	D-WP(C)/41078/2024 WP(C)/ /	SNIGDHARANI MOHANTY MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	12829/2024
254	D-WP(C)/41079/2024 WP(C)/ /	MANOJ KUMAR MOHANTY MP	BAIDHAR SAHOO	12830/2024
255	D-WP(C)/29636/2023 WP(C)/29636/2023	HARIHAR BEHERA MP	SANJIB MOHANTY	12831/2024
256	D-WP(C)/41080/2024 WP(C)/ /	KRUSHNA CHANDRA SWAIN MP	ALOK KUMAR PANDA	12832/2024
257	D-WP(C)/2600/2016 WP(C)/2600/2016	NATABAR JENA MP	UPENDRA KUMAR SAMAL	12833/2024
258	D-WP(C)/41081/2024 WP(C)/ /	DAMAYANTI KHUNTIA MP	PRANAB RANJAN CHHATOI	12834/2024
259	D-WP(C)/41083/2024 WP(C)/ /	CHITTARANJAN SAHOO MP	BAIDHAR SAHOO	12835/2024
260	D-WP(C)/41093/2024 WP(C)/ /	AJIT SAHU MP	SOUMYA RANJAN MOHANTY	12836/2024
261	D-WP(C)/41094/2024 WP(C)/ /	GOPAL BARIK MP	SIDDHARTH PRASAD MISHRA	12837/2024
262	D-WP(C)/41096/2024 WP(C)/ /	GAJENDRA PRASAD SAHU MP	BIBEKANANDA BHUYAN	12838/2024
263	D-WP(C)/41098/2024 WP(C)/ /	SANGRAM KESHARI MOHAPATRA MP	BISWAJIT MOHAPATRA	12839/2024
264	D-WP(C)/41100/2024 WP(C)/ /	GITANJALI BEHERA MP	RAGHUNATH DASMOHAPATRA	12840/2024
265	D-WP(C)/31121/2022 WP(C)/31121/2022	PRIYANKA PRIYADARSHINI MP	MANOJ KUMAR MOHANTY	12841/2024
266	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP		12842/2024
267	D-WP(C)/41104/2024 WP(C)/23889/2024	PRAMOD KUMAR BEHERA MP	TAPASWINI SAHU	12843/2024
268	D-WP(C)/41106/2024 WP(C)/ /	M/S SHREE DURGA RICE MILL MP	CHITTA RANAJAN DAS	12844/2024
269	D-WP(C)/41117/2024 WP(C)/ /	BISWA RANJAN PRADHAN MP	AMITABH MISHRA	12845/2024
270	D-WP(C)/41122/2024 WP(C)/ /	RANJAN KUMAR SINGH MP	MANAS KUMAR CHAND	12847/2024
271	D-WP(C)/41123/2024 WP(C)/ /	MD. MOOSA WARSI MP	SAIBRATA RATH	12848/2024
272	D-WP(C)/23583/2024 WP(C)/13514/2024	BALAJI PANDI MP	JITENDRA KUMAR MISHRA (2)	12849/2024
273	D-WP(C)/41133/2024 WP(C)/ /	M/S. SABYASACHI MAHAKUL, DHENKANAL MP	ADIPINATH MISHRA	12850/2024
274	D-WP(C)/31659/2024 WP(C)/17779/2024	NAMITA BEHERA MP	BISWABIHARI MOHANTY	12851/2024
275	D-WP(C)/19961/2017 WP(C)/19961/2017	RAJENDRA KUMAR ROUTRAY MP	M/S.SOUMYA MISHRA	12852/2024
276	D-WP(C)/39041/2024 WP(C)/22679/2024	ARATI PRADHAN MP	JAGAJIBAN PRADHAN	12853/2024
277	D-WP(C)/15951/2024 WP(C)/9330/2024	BASANTA KUMAR DAS MP	KUNAL KUMAR SWAIN	12854/2024
278	D-WP(C)/15938/2024	ARUN KUMAR MAHAPATRA	KUNAL KUMAR SWAIN	

	WP(C)/9326/2024	MP		12855/2024
279	D-WP(C)/41156/2024 WP(C)/ /	KARTIK CHARAN DASH MP	NIROD KUMAR SAHU	12856/2024
280	D-WP(C)/15934/2024 WP(C)/9320/2024	ANTARYAMI BEHERA MP	KUNAL KUMAR SWAIN	12857/2024
281	D-WP(C)/41159/2024 WP(C)/ /	P.SUBASH CHANDRA PATRO MP	ARUN KUMAR PATRA	12858/2024
282	D-WP(C)/39358/2023 WP(C)/39358/2023	CHHABIRANI PRAMANIK MP	RAMA CHANDRA JENA	12859/2024
283	D-WP(C)/39358/2023 WP(C)/39358/2023	CHHABIRANI PRAMANIK MP	RAMA CHANDRA JENA	12860/2024
284	D-WP(C)/32220/2024 WP(C)/18152/2024	K.DANDAPANI PATRO MP		12861/2024
285	D-WP(C)/41342/2023 WP(C)/41342/2023	PRAKASH KUMAR SINGH MP	JYOTIRMAY GUPTA	12862/2024
286	D-WP(C)/37091/2024 WP(C)/22202/2024	SHESADEV DASH MP		12863/2024
287	D-WP(C)/41165/2024 WP(C)/ /	M/S. D.D.BUILDERS LIMITED, KALAHANDI MP	SOUMIK SPANDAN TRIPATHY	12864/2024
288	D-WP(C)/41165/2024 WP(C)/ /	M/S. D.D.BUILDERS LIMITED, KALAHANDI MP	SOUMIK SPANDAN TRIPATHY	12865/2024
289	D-WP(C)/41178/2024 WP(C)/ /	M/S. SISIRABHA PROPORITICE PVT.LTD., MP	PRANANJAN KUMAR MISHRA	12866/2024
290	D-WP(C)/41180/2024 WP(C)/ /	JAYARAM NAYAK MP	KISHORE KUMAR MISHRA	12867/2024
291	D-WP(C)/41184/2024 WP(C)/ /	MINATI SABAT MP	NALINI KANTA DASH	12868/2024
292	D-WP(C)/41186/2024 WP(C)/ /	JAYANTI SARAKA MP	GHANASHYAM DASH	12869/2024
293	D-WP(C)/35467/2024 WP(C)/20173/2024	NORTH ORISSA CHAMBER OF COMMERCE AND MP	INDUSTRIAL MOHANTY	12870/2024
294	D-WP(C)/41191/2024 WP(C)/ /	RASHMITA NAYAK MP	JYOTI PATNAIK	12871/2024
295	D-WP(C)/41196/2024 WP(C)/ /	LALIT KUMAR PRADHAN MP	JYOTI PATNAIK	12872/2024
296	D-WP(C)/41200/2024 WP(C)/ /	SATYASHREE PATNAIK MP	PRABHU PRASANNA BEHERA	12873/2024
297	D-WP(C)/7287/2023 WP(C)/7287/2023	KANCHAN MISHRA MP	PRAKASH KUMAR MISHRA	12874/2024
298	D-WP(C)/41202/2024 WP(C)/ /	BASANTA KUMAR PRADHAN MP	JYOTI PATNAIK	12875/2024
299	D-WP(C)/41206/2024 WP(C)/ /	NARASINGH PANDA MP	SUDHIR KUMAR MALLICK	12876/2024
300	D-WP(C)/41212/2024 WP(C)/ /	M/S S.K.SINGH AND CONSTRUCTION MP	SOMANATH MISHRA	12877/2024
301	D-WP(C)/41212/2024 WP(C)/ /	M/S S.K.SINGH AND CONSTRUCTION MP	SOMANATH MISHRA	12878/2024
302	D-WP(C)/41226/2024 WP(C)/ /	PURNIMA BEHERA MP	SUBHADUTTA ROUSTRAY	12879/2024
303	D-WP(C)/37490/2024 WP(C)/22354/2024	GOPAL JEW, GOVERNMENT UPPER PRIMARY SCHOOL, KHORDA. MP		12880/2024
304	D-WP(C)/16431/2024 WP(C)/9029/2024	MOUMITA BHATTACHARYA MP		12881/2024
305	D-WP(C)/41232/2024 WP(C)/ /	RUTUPRIYA PANI MP	SUBHADUTTA ROUSTRAY	12882/2024
306	D-WP(C)/41233/2024 WP(C)/ /	RASHMITA SAHOO MP	SUBHADUTTA ROUSTRAY	12883/2024
307	D-WP(C)/41241/2024 WP(C)/ /	CHANDAN KUMAR GIRI MP	SUBHADUTTA ROUSTRAY	12884/2024
308	D-WP(C)/41238/2024 WP(C)/ /	BANASHREE KANANIKA MOHANTY MP	SUBHADUTTA ROUSTRAY	12885/2024
309	D-WP(C)/41244/2024 WP(C)/ /	SASMITA SWAIN MP	SOUMYA RANJAN MOHANTY	12886/2024

310	D-WP(C)/41246/2024 WP(C)/ /	ARTATRANA KHURDIA MP	SUBHADUTTA ROUSTRAY	12887/2024
311	D-WP(C)/41248/2024 WP(C)/ /	MADHAB CHANDRA ACHARYA MP	SOUMYA RANJAN MOHANTY	12888/2024
312	D-WP(C)/41250/2024 WP(C)/ /	PRATIMA SETHI MP	JAGAJIBAN PRADHAN	12889/2024
313	D-WP(C)/41230/2024 WP(C)/ /	BISWAJIT KARMAKAR MP	JAGAMOHAN PATTANAIAK	12890/2024
314	D-WP(C)/41252/2024 WP(C)/ /	HAREKRUSHNA DAS MP	SOUMYA RANJAN MOHANTY	12891/2024
315	D-WP(C)/41258/2024 WP(C)/ /	GOKUL NAIK MP	SANTOSH CHANDRA ATABUDHI	12892/2024
316	D-WP(C)/41257/2024 WP(C)/ /	M/S. CHARIDHAN COMPANY, GANJAM MP	SOMA PATNAIK	12893/2024
317	D-WP(C)/41164/2024 WP(C)/ /	SANTOSH KUMAR PANDA MP	SUKANTA KUMAR DALAI	12894/2024
318	D-WP(C)/41263/2024 WP(C)/ /	ANSUMAN DAS MP	SAMIR KUMAR MISHRA	12895/2024
319	D-WP(C)/41187/2024 WP(C)/ /	SREE METALIKS LTD, KEONJHAR. MP	KSHIROD KUMAR SAHOO	12896/2024
320	D-WP(C)/41272/2024 WP(C)/ /	AKRUR NAIK @ NAYAK MP	SANTOSH CHANDRA ATABUDHI	12897/2024
321	D-WP(C)/41277/2024 WP(C)/ /	DHULIRAM NAIK MP	SANTOSH CHANDRA ATABUDHI	12898/2024
322	D-WP(C)/41281/2024 WP(C)/ /	BIBHASINI DAS MP	SWARUP KUMAR PATNAIK	12899/2024
323	D-WP(C)/41282/2024 WP(C)/ /	ABHISEK MOHANTY MP	MOHIT AGARWAL	12900/2024
324	D-WP(C)/41286/2024 WP(C)/ /	MAMATA BEHERA MP	PRASANTA KUMAR SATAPATHY	12901/2024
325	D-WP(C)/41287/2024 WP(C)/ /	SUBASH CHANDRA DEHURY MP	MOHIT AGARWAL	12902/2024